

ORISSA HIGH COURT

FILING REPORT AS ON :30/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBA/37848/2024	XXXX VS XXXX	XXXX VS	// 0 //	
2	D-ARBP/37649/2024	M/S. VIPUL LIMITED, NEW DELHI VS M/S. NIDAN, BERHAMPUR	SATYA SMRUTI MOHANTY VS	// 0 //	
3	D-ARBP/37654/2024	M/S. VIPUL LIMITED, NEW DELHI VS M/S. NIDAN, BERHAMPUR	SATYA SMRUTI MOHANTY VS	// 0 //	
4	D-ARBP/37662/2024	M/S. VIPUL LIMITED, NEW DELHI VS M/S. NIDAN, BERHAMPUR	SATYA SMRUTI MOHANTY VS	// 0 //	
5	D-ARBP/37664/2024	M/S. VIPUL LIMITED, NEW DELHI VS M/S. NIDAN, BERHAMPUR	SATYA SMRUTI MOHANTY VS	// 0 //	
6	D-ARBP/37665/2024	M/S. VIPUL LIMITED, NEW DELHI VS M/S. NIDAN, BERHAMPUR	SATYA SMRUTI MOHANTY VS	// 0 //	
7	D-ARBP/37666/2024	M/S. VIPUL LIMITED, NEW DELHI VS M/S. NIDAN, BERHAMPUR	SATYA SMRUTI MOHANTY VS	// 0 //	
8	D-ARBP/37670/2024	M/S. VIPUL LIMITED, NEW DELHI VS M/S. NIDAN, BERHAMPUR	SATYA SMRUTI MOHANTY VS	// 0 //	
9	D-ARBP/37675/2024	M/S. VIPUL LIMITED, NEW DELHI VS M/S. NIDAN, BERHAMPUR	SATYA SMRUTI MOHANTY VS	// 0 //	
10	D-ARBP/37677/2024	M/S. VIPUL LIMITED, NEW DELHI VS M/S. NIDAN, BERHAMPUR	SATYA SMRUTI MOHANTY VS	// 0 //	
11	D-ARBP/37678/2024	M/S. VIPUL LIMITED, NEW DELHI VS M/S. NIDAN, BERHAMPUR	SATYA SMRUTI MOHANTY VS	// 0 //	

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12	D-ARBP/37679/2024	M/S. VIPUL LIMITED, NEW DELHI VS M/S. NIDAN, BERHAMPUR	SATYA SMRUTI MOHANTY VS	// 0 //	
13	D-ARBP/37680/2024	M/S. VIPUL LIMITED, NEW DELHI VS M/S. NIDAN, BERHAMPUR	SATYA SMRUTI MOHANTY VS	// 0 //	
14	D-ARBP/37681/2024	M/S. VIPUL LIMITED, NEW DELHI VS M/S. NIDAN, BERHAMPUR	SATYA SMRUTI MOHANTY VS	// 0 //	
15	D-ARBP/37683/2024	M/S. VIPUL LIMITED, NEW DELHI VS M/S. NIDAN, BERHAMPUR	SATYA SMRUTI MOHANTY VS	// 0 //	
16	D-ARBP/37689/2024	M/S. VIPUL LIMITED, NEW DELHI VS M/S. NIDAN, BERHAMPUR	SATYA SMRUTI MOHANTY VS	// 0 //	
17	D-ARBP/37690/2024	M/S. VIPUL LIMITED, NEW DELHI VS M/S. NIDAN, BERHAMPUR	SATYA SMRUTI MOHANTY VS	// 0 //	
18	D-ARBP/37691/2024	M/S. VIPUL LIMITED, NEW DELHI VS M/S. NIDAN, BERHAMPUR	SATYA SMRUTI MOHANTY VS	// 0 //	
19	D-ARBP/37693/2024	M/S. VIPUL LIMITED, NEW DELHI VS M/S. NIDAN, BERHAMPUR	SATYA SMRUTI MOHANTY VS	// 0 //	
20	D-ARBP/37695/2024	M/S. VIPUL LIMITED, NEW DELHI VS M/S. NIDAN, BERHAMPUR	SATYA SMRUTI MOHANTY VS	// 0 //	
21	D-ARBP/37696/2024	M/S. VIPUL LIMITED, NEW DELHI VS M/S. NIDAN, BERHAMPUR	SATYA SMRUTI MOHANTY VS	// 0 //	
22	D-ARBP/37700/2024	M/S. VIPUL LIMITED, NEW DELHI VS M/S. NIDAN, BERHAMPUR	SATYA SMRUTI MOHANTY VS	// 0 //	
23	D-ARBP/37702/2024	M/S. VIPUL LIMITED, NEW DELHI	SATYA SMRUTI MOHANTY	//	

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		VS	VS	()	
		M/S. NIDAN, BERHAMPUR		//	
24	D-ARBP/37704/2024	M/S. VIPUL LIMITED, NEW DELHI	SATYA SMRUTI MOHANTY	//	
		VS	VS	()	
		M/S. NIDAN, BERHAMPUR		//	
25	D-ARBP/37706/2024	M/S. VIPUL LIMITED, NEW DELHI	SATYA SMRUTI MOHANTY	//	
		VS	VS	()	
		M/S. NIDAN, BERHAMPUR		//	
26	D-ARBP/37709/2024	M/S. VIPUL LIMITED, NEW DELHI	SATYA SMRUTI MOHANTY	//	
		VS	VS	()	
		M/S. NIDAN, BERHAMPUR		//	
27	D-ARBP/37712/2024	M/S. VIPUL LIMITED, NEW DELHI	SATYA SMRUTI MOHANTY	//	
		VS	VS	()	
		M/S. NIDAN, BERHAMPUR		//	
28	D-ARBP/37715/2024	M/S. VIPUL LIMITED, NEW DELHI	SATYA SMRUTI MOHANTY	//	
		VS	VS	()	
		M/S. NIDAN, BERHAMPUR		//	
29	D-ARBP/37722/2024	M/S. VIPUL LIMITED, NEW DELHI	SATYA SMRUTI MOHANTY	//	
		VS	VS	()	
		M/S. NIDAN, BERHAMPUR		//	
30	D-ARBP/37725/2024	M/S. VIPUL LIMITED, NEW DELHI	SATYA SMRUTI MOHANTY	//	
		VS	VS	()	
		M/S. NIDAN, BERHAMPUR		//	
31	D-ARBP/37726/2024	M/S. VIPUL LIMITED, NEW DELHI	SATYA SMRUTI MOHANTY	//	
		VS	VS	()	
		M/S. NIDAN, BERHAMPUR		//	
32	D-ARBP/37850/2024	M/S. AMAR UDYOG, SUNDERGARH	PRAVAT KUMAR NAYAK	//	
		VS	VS	()	
		SAROJ MANJARI DEVI		//	
33	D-BLAPL/26194/2024	BASANTA KALAS	JYOTIRMAYA SAHOO	TANGI (KHURDA) /557 /2024	
	BLAPL/8851/2024	VS	VS	J.M.F.C,TANGI(Khordha)	
		STATE OF ODISHA		GR/0000520/2024	
34	D-BLAPL/26195/2024	BISWAJIT KALAS @ BISWOJIT KALAS	JYOTIRMAYA SAHOO	TANGI (KHURDA) /557 /2024	
		VS	VS	()	

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35	D-BLAPL/26197/2024	STATE OF ODISHA JYOTI RANJAN PATTANAİK @ BABUL VS	JYOTIRMAYA SAHOO VS	// INDUSTRIAL ESTATE PS /134 /2024 ()	
36	D-BLAPL/26199/2024	STATE OF ODISHA ALOK KUMAR SETHI @ TAPU VS	JYOTIRMAYA SAHOO VS	// KHURDA MODEL /228 /2024 ()	
37	D-BLAPL/26219/2024	STATE OF ODISHA SOUMYA RANJAN PRADHAN VS	SURYA KANTA BAG VS	// CYBER CRIME AND ECONOMIC OFFENCES AOR20240000768C202400004 ()	
38	D-BLAPL/26220/2024	STATE OF ODISHA RAJESH PATRA VS	PARTHA SARATHI DAS VS	// KEONJHAR TOWN /237 /2024 ()	AOD20240000364C202400028
39	D-BLAPL/26221/2024	STATE OF ODISHA TIKUNA@RAJESHAR BEHERA VS	SURYAKANTA DASMOHAPATRA VS	// CHAKAPADA PS /79 /2024 ()	AOR20220004152C202400044
40	D-BLAPL/26227/2024	STATE OF ODISHA SUKADEV SUN VS	SUSANTA KUMAR SAHU VS	// BAREIPALI /172 /2023 ()	
41	D-BLAPL/26243/2024	STATE OF ODISHA MANMATHA MAHARANA VS	DEBASISH SAMAL VS	// / /0 ()	
42	D-BLAPL/26255/2024	STATE OF ODISHA MOSES KHORA VS	RAJIB LOCHAN PATTNAİK VS	// SPL.TASK FORCE /20 /2024 ()	
43	D-BLAPL/26257/2024	STATE OF ODISHA SANGRAM GOUDA VS	JNYANANANDA PANDA VS	// BHANJANAGAR /561 /2024 ()	
44	D-BLAPL/26258/2024	STATE OF ODISHA GAPUR @ GAFUR KHAN VS	SANJIB KUMAR BHANJADEO VS	// TANGI (KHURDA) /521 /2024 ()	
45	D-BLAPL/26262/2024	STATE OF ODISHA SIKANDAR JAL VS	BINOD KUMAR HATI VS	// KANTABANJI /246 /2024 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/26264/2024	SWADHIN KHATUA VS STATE OF ODISHA	SAROJ MOHARANA VS	GOCHHAPADA /134 /2024 () //	
47	D-BLAPL/26268/2024	KRITIKA KISAN VS STATE OF ODISHA	ASHISH RANJAN SAMAL VS	KULABIRA /155 /2020 () //	
48	D-BLAPL/26271/2024	NARENDRA MALLICK VS STATE OF ODISHA	BISWAJIT TRIPATHY VS	DHARMASALA /500 /2023 () //	
49	D-BLAPL/26272/2024	KALANDI SINGH VS STATE OF ODISHA	UMA CHARAN MISHRA VS	CYBER CRIME AND ECONOMIC OFFENCES /39 /2024 () //	
50	D-BLAPL/26275/2024	GOURA MOHAPATRA VS STATE OF ODISHA	SAKTI PRASAD DAS VS	INFOVALLY UPD BHUBANESWAR /223 /2024 () //	
51	D-BLAPL/26277/2024	RAJU MADKAMI VS STATE OF ODISHA	ABHAS MOHANTY VS	ORKEL /173 /2021 () //	
52	D-BLAPL/26278/2024	RABINDRA SAHU VS STATE OF ODISHA	SUJATA JENA VS	GOCHHAPADA /96 /2023 () //	
53	D-BLAPL/26279/2024	PRABHAS SINGH VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	PADWA /73 /2024 () //	
54	D-BLAPL/26284/2024	GIRISH BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	/ /0 () //	
55	D-BLAPL/26285/2024	BENNELA UMASHANKAR VS STATE OF ODISHA	BISWARANJAN DALAI VS	POTTANGI /57 /2022 () //	
56	D-BLAPL/26290/2024	SUBASH RAM VS STATE OF ODISHA	SATYABRATA PANDA VS	/ /0 () //	
57	D-BLAPL/26291/2024	SURE @ SURESH PANDE @ SURENDRA PANDE	BIBHUTI RANJAN MOHANTY	BOUDH /292 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/26296/2024	LULU KALATA @ KALTA	BIBHUTI BHUSAN SWAIN	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/26297/2024	ARTTA KANAR	BIBHUTI BHUSAN SWAIN	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/26300/2024	CHANDAN KUMAR MAHARANA	MONOMOY BASU	NILGIRI /181 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/26302/2024	GURU KHILLO	SHYAM MANOHAR	MACHHKUND /91 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/26303/2024	MANU @ MANOJ NAHAK	AMULYA RATNA PANDA	KABISURYANAGAR /505 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/26304/2024	RANJIT BAGH	SHYAM MANOHAR	DAMANJODI /89 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/26308/2024	AKHIL KUMAR DAS	AMITAV TRIPATHY	BALASORE VIGILANCE /30 /2023	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
65	D-BLAPL/26310/2024	RAMESH @ RAMESHA CHANDRA SAHOO	AMITABH MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/26312/2024	SAGAR KUMAR SAHOO	RAMESH CHANDRA MAHARANA	KUJANGA /313 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/26318/2024	BIPIN JENA	JYOTIRMAYA SAHOO	NIRAKARPUR /83 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/26323/2024	HAKI @ SUSANTA ROUT @ SUSHANT KUMAR ROUTANITA SAHOO		KHANDAPARA /75 /2024	
		VS	VS	()	

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69	D-BLAPL/26326/2024	STATE OF ODISHA PRADEEP KUMAR MOHAPATRA VS	DEBA PRASAD DAS VS	// CUTTACK VIGILANCE /8 /2024 ()	
70	D-BLAPL/26328/2024	STATE OF ODISHA(VIG.) MANA GOUDA VS	ARIJEET MISHRA VS	// BOIPARIGUDA /158 /2023 ()	
71	D-BLAPL/26330/2024	STATE OF ODISHA BASANTA MAJHI VS	SUDHANSU SEKHAR DASH VS	// CHHENDIPADA /56 /2013 ()	
72	D-BLAPL/26332/2024	STATE OF ODISHA PRASHANT DWIVEDI VS	SMRUTI RANJAN ROUT VS	// CYBER CRIME AND ECONOMIC OFFENCE /4 /2021 ()	
73	D-BLAPL/26336/2024	STATE OF ODISHA PRAMOD @ SAGAR MAJHI VS	PRABHAS CHANDRA PANDA VS	// ADVA /21 /2013 ()	
74	D-BLAPL/26337/2024	STATE OF ODISHA KARTIK NAYAK @ MITHUN VS	ASHOK DAS VS	// KHALLIKOTE /516 /2021 ()	
75	D-BLAPL/26343/2024	STATE OF ODISHA MADHAB KHEMUDU VS	SARBESWAR SAHOO VS	// CHITRAKONDA /203 /2023 ()	AOD20220004505C202400040
76	D-BLAPL/26344/2024	STATE OF ODISHA SIBARAM SETHY @ TINA VS	ASHOK DAS VS	// BADABAZAR /122 /2021 ()	
77	D-BLAPL/26346/2024	STATE OF ODISHA AJIT DAKUA@AJI VS	DEBASIS MISHRA VS	// KHURDA ROAD G.R.P.S. /94 /2024 ()	AOR20230001300C202400064
78	D-BLAPL/26347/2024	STATE OF ODISHA ALOK MOHANTY@BULU VS	DEBASIS MISHRA VS	// KHURDA ROAD G.R.P.S. /94 /2024 ()	AOR20230001300C202400063
79	D-BLAPL/26348/2024	STATE OF ODISHA AARIYAN NAYAK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// SAHID NAGAR P.S. /295 /2024 () //	

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80	D-BLAPL/26353/2024	RATI RANJAN ROUTRAY @ ROUT VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	SPL.TASK FORCE /7 /2022 () //	
81	D-BLAPL/26354/2024	MAMATA SWAIN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	ANGUL TOWN /411 /2023 () //	
82	D-BLAPL/26357/2024	BISWAMBAR SAHU @ BISHWAMBAR SAHU VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	/ /0 () //	
83	D-BLAPL/26359/2024	ROCKY @ SWOSTIK BHOLA VS STATE OF ODISHA	LAKSHMI NARAYAN DAS VS	AIR FIELD P.S. /203 /2024 () //	
84	D-BLAPL/26360/2024	DILLIP NAIK VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	KASHIPUR /11 /2023 () //	
85	D-BLAPL/26365/2024	MOHAMMED TABREJ @ TABREI MOHAMMAD @ TABREI VS STATE OF ODISHA	ABAN KUMAR LENKA VS	CUTTACK SADAR /440 /2024 () //	
86	D-BLAPL/26371/2024	KISHORE CHANDRA BISWAL VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	ANGUL TOWN /156 /2023 () //	
87	D-CMAPL/37707/2024	PREMANJALI BEHURA VS PROF. DR. NIRMAL CHANDRA MOHAPATRA, DIRECTOR, REGIONAL SPINAL INJURY CENTRE	ADV. VS	// ()	
88	D-CMAPL/37735/2024	HEMA DAS VS COLLECTOR, GANJAM	ADV. VS	// () //	
89	D-CMAPL/37755/2024	D.M., ORIENTAL INSURANCE CO.LTD., BBSR VS MAHENDRA LAL BHOLA	ADV. VS	// () //	
90	D-CMP/37738/2024	CHANDAN FULANTAN VS RAJESH DAS	BASUDEV PUJARI VS	// () //	
91	D-CMP/37805/2024	ARATA NAYAK@ARTATRAN NAYAK	MANOJ KUMAR MOHANTY (2)	//	

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		VS	VS	()	
		TIKINA NAIK		//	
92	D-CMP/37827/2024	SHREE SHREE BABA KAPILESWAR DEV, PURI	BIBEKANANDA BHUYAN	//	
		VS	VS	()	
		CHITTARANJAN MOHAPATRA		//	
93	D-CMP/37828/2024	GOURI DWIBEDY	S.S.DEO	//	
		VS	VS	()	
		NAGENDRA KUMARI ACHARYA @ DWIBEDY		//	
94	D-CMP/37830/2024	MANU JANI	DWARIKA PRASAD MOHANTY	//	
		VS	VS	()	
		CHANDRA JANI		//	
95	D-CMP/37847/2024	KAILASH LAKRA	SOUMENDRA PATTANAİK	//	
		VS	VS	()	
		GURU CHARAN ORAM @ LAKRA		//	
96	D-CMP/37876/2024	SANJAY PRADHAN	PRAVASH CHANDRA JENA	//	
		VS	VS	()	
		KSHETRA MOHAN JENA		//	
97	D-CONTC/37645/2024	SANTOSH CHANDRA DEO @ MANASINGHA BHRAMAR RAY	BHAR RAY	//	
		VS	VS	()	
		KAILASH CHANDRA NAYAK, ADDITIONAL DISTRICT MAGISTRATE, PURI		//	
98	D-CONTC/37647/2024	SANTOSH CHANDRA DEO @ MANASINGHA BHRAMAR RAY	BHAR RAY	//	
		VS	VS	()	
		KAILASH CHANDRA NAYAK, ADDITIONAL DISTRICT MAGISTRATE, PURI		//	
99	D-CONTC/37657/2024	JAGAT MOHAN GOUDA	ADV	//	AOR20220001611C202400019
		VS	VS	()	
		SATYABRATA SAHOO, IAS SECY, R AND D M DEPTT., ODISHA.		//	
100	D-CONTC/37659/2024	PANCHANANA PADHI	ADV	//	AOR20220001611C202400017
		VS	VS	()	
		SATYABRATA SAHOO, IAS SECY, R AND D M DEPTT., ODISHA.		//	
101	D-CONTC/37661/2024	SARAT CHANDRA PATRO	ADV	//	AOR20220001611C202400018
		VS	VS	()	
		SATYABRATA SAHOO, IAS SECY, R AND D M DEPTT., ODISHA		//	
102	D-CONTC/37663/2024	RAGHUNATH PASCHIMAKABAT @ DALABEHERA	ADV.	//	
		VS	VS	()	

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103	D-CONTC/37674/2024	NIBEDITA PARIDA (OAS) RAGHUNATH JEW THAKUR VS	ADV. VS	// // 0	
104	D-CONTC/37686/2024	PRAKASH KUMAR KAR, ADDL. ASST. COMM. ENDOWMENT SUBHAM KUMAR DORA VS	ADV. VS	// // 0	
105	D-CONTC/37692/2024	LAXMAN KUMAR AMAT, OAS ASHOK KUMAR SAHU VS	SOUMIK SPANDAN TRIPATHY VS	// // 0	
106	D-CONTC/37694/2024	MANOJ AHUJA, CHIEF SEC. GOVT. OF ODISHA HAREKRISHNA PARIDA VS	DINESH KUMAR PANDA VS	// // 0	
107	D-CONTC/37697/2024	ARAVINDA AGRAWAL, COMMISSIONER-CUM-SECRETARY, HIGHER EDUCATION NIRANJAN ROUT VS	ADV VS	// // 0	AOR20220001611C202400020
108	D-CONTC/37698/2024	SATYABRATA SAHU, SECRETARY REVENUE AND DISASTER MANAGEMENT DEPTT. MAMATA MOHAPATRA VS	ADV. VS	// // 0	
109	D-CONTC/37718/2024	DHARANIDHAR NANDA, OAS PARAMESWAR ROUT VS	ADV. VS	// // 0	
110	D-CONTC/37749/2024	RAJESH PRABHAKAR PATIL, IAS SADANANDA PATI VS	KRISHNA CHANDRA SAHU VS	// // 0	
111	D-CONTC/37752/2024	NITIN KUSALKAR DAGUDU, IPS GITANJALI MALLICK VS	ADV. VS	// // 0	
112	D-CONTC/37761/2024	JYOTIRANJAN MISHRA, DIRECTOR KAILASH CHANDRA MAHARANA VS	ADV. VS	// // 0	
113	D-CONTC/37763/2024	SHALINI PANDIT, IAS HIMANSU SEKHAR PRADHAN VS	ADV. VS	// // 0	
		SHALINI PANDIT, IAS		//	

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114	D-CONTC/37765/2024	MEGHANADA BEHERUK VS SHALINI PANDIT, IAS	ADV. VS	// 0 //	
115	D-CONTC/37767/2024	PRAMODA KUMAR DASH VS SHALINI PANDIT, IAS	ADV. VS	// 0 //	
116	D-CONTC/37769/2024	ASHOK KUMAR BEHERUK VS SHALINI PANDIT, IAS	ADV. VS	// 0 //	
117	D-CONTC/37770/2024	MRUTYUNJAYA BEHERUK VS SHALINI PANDIT, IAS	ADV. VS	// 0 //	
118	D-CONTC/37771/2024	GORACHANDA BEHERUK VS SHALINI PANDIT, IAS	ADV. VS	// 0 //	
119	D-CONTC/37772/2024	SARAT CHANDRA PARIDA VS SHALINI PANDIT, IAS	ADV. VS	// 0 //	
120	D-CONTC/37775/2024	MITHUN KUMAR NAYAK VS SATYABRATA SAHU, I.A.S	ADV. VS	// 0 //	
121	D-CONTC/37795/2024	BHAGYALAXMI MISHRA VS RAJIT DAS, ORS	SIDDHARTHA PRASAD MISHRA VS	// 0 //	
122	D-CONTC/37798/2024	SUDHIR RANJAN MISHRA VS RANJIT DAS, ORS	SIDDHARTHA PRASAD MISHRA VS	// 0 //	
123	D-CONTC/37803/2024	DURYODHAN DAS VS ASWATHY S.,IAS	ADV. VS	// 0 //	
124	D-CONTC/37804/2024	NARAYAN PRADHAN VS ASWATHY S., IAS	ADV. VS	// 0 //	
125	D-CONTC/37807/2024	JAYASEN BEHERA	ADV.	//	

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		VS	VS	0	
126	D-CONTC/37810/2024	ASWATHY S., IAS RAMESH DAKUA	ADV.	//	
		VS	VS	0	
127	D-CONTC/37811/2024	ASWATHY S., IAS SRIDHAR ACHARYA	ADV.	//	
		VS	VS	0	
128	D-CONTC/37814/2024	ASWATHY S., IAS KESHAB CHANDRA SAHU	ADV.	//	
		VS	VS	0	
129	D-CONTC/37817/2024	ASWATHY S., IAS KASHINATH PRADHAN	ADV.	//	
		VS	VS	0	
130	D-CONTC/37818/2024	ASWATHY S., IAS BENUDHAR ROUL	ADV.	//	
		VS	VS	0	
131	D-CONTC/37820/2024	ASWATHY S., IAS JAIMINI NAYAK	ADV.	//	
		VS	VS	0	
132	D-CONTC/37822/2024	ASWATHY S., IAS PABAN KUMAR SWAIN	ADV.	//	
		VS	VS	0	
133	D-CONTC/37824/2024	ASWATHY S., IAS BAJINA BEHARI BEHERA	ADV.	//	
		VS	VS	0	
134	D-CONTC/37833/2024	ASHISH THAKUR, IAS LILIMA OJHA	ADV.	//	
		VS	VS	0	
135	D-CONTC/37854/2024	MINATI JAGDEV, OAS-J A.O.CUM DIVISIONAL MANAGER, CANARA BANK, BARIPADA	ADV.	//	
		VS	VS	0	
		DATTARAY BHAUSAHEB SHINDE, COLLECTOR AND DISTRICT MAGISTRATE, BARIPADA		//	
136	D-CONTC/37857/2024	CHIEF MANAGER, ASSETS RECOVERY MANAGEMENT, CANARA BANK, CTC	ADV.	//	
		VS	VS	0	

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137	D-CONTC/37863/2024	NIRANJAN PARIDA, ADM-CUM-DISTRICT REGISTRAR, BALASORE CHIEF MANAGER, ARM BRANCH, CANARA BANK, CUTTACK VS	VS	// // ()	
138	D-CONTC/37864/2024	ASHISH THAKARE, D.M-CUM-COLLECTORATE, BALASORE SHAKTI SANKAR BEHERA VS	ADV. VS	// // ()	
139	D-CONTC/37867/2024	KUKUMINA DAS, OAS RAJESH KUMAR PUTY VS	ADV. VS	// // ()	
140	D-CRLA/26242/2024	ANU GARG, IAS SUBHRANSU SEKHAR NAYAK VS	ADITI HOTA VS	// MOTANGA /285 /2024 ()	
141	D-CRLA/26250/2024	STATE OF ODISHA PRADYUMNA ROUSTRAY VS	ANUGRAHA NARAYAN SAMANTRAY VS	// BALIKUDA /12 /2023 ()	
142	D-CRLA/26256/2024	STATE OF ODISHA HEMANTA SEKHAR BARIK VS	DIPTIREKHA NANDA VS	// MADHUPATNA /89 /2021 ()	
143	D-CRLA/26276/2024	STATE OF ODISHA ALOK PRAKASH ROUT VS	BIBUDHENDRA KUMAR RATH VS	// CUTTACK VIGILANCE /35 /2006 ()	
144	D-CRLA/26294/2024	STATE OF ORISSA JAGA @ JAGABANDHU SAHOO VS	ASHOK KUMAR JENA VS	// CHOUWAR /4 /2023 ()	
145	D-CRLA/26309/2024	STATE OF ODISHA SASMITA DAS @ ROUSTRAY VS	SAPAN KUMAR LENKA VS	// BADAGODA P.S. /534 /2024 ()	
146	D-CRLA/26327/2024	STATE OF ODISHA SOHEL MOLLA VS	JUGALA KISHORE PANDA VS	// //0 ()	
147	D-CRLLP/26351/2024	STATE OF ODISHA VS HARSHAMANI DEI	SANGARM DAS VS	// KORAPUT VIGILANCE /25 /2021 ()	AOR20220001542C202400023

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148	D-CRLMC/26196/2024	DHURBA PRADHAN @ DHRUBA KUMAR PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	K.NUAGAON /190 /2020 () //	
149	D-CRLMC/26222/2024	AJIT KUMAR NAYAK VS STATE OF ODISHA	KUMARKANT BEHERA VS	GOSANINUAGAM /32 /2023 () //	AOR20220004518C202400006
150	D-CRLMC/26223/2024	HARI MANDAL @ HARI CHANDRA MANDAL VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// () //	AOR20220001631C202400086
151	D-CRLMC/26224/2024	HARI MANDAL @ HARI CHANDRA MANDAL VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// () //	AOR20220001631C202400085
152	D-CRLMC/26225/2024	PRATAP BHUYAN @ SABAR, PRATAP KUMAR BHUYAN VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// () //	AOR20220001631C202400083
153	D-CRLMC/26226/2024	LIMA SABAR VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// () //	AOR20220001631C202400084
154	D-CRLMC/26228/2024	MRUTUNJAY RAY VS SUBASH CHANDRA DAS	BHAGABAN MOHANTY VS	/ /0 () //	
155	D-CRLMC/26230/2024	SARATA KUMAR NAYAK @ SARAT KUMAR NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	POLASARA PS /167 /2016 () //	
156	D-CRLMC/26231/2024	BIRENDRA KHATUA VS STATE OF ODISHA	NIRANJAN PANDA VS	KANTAMAL /66 /2014 () //	
157	D-CRLMC/26234/2024	MURALI MANOHAR DAS VS STATE OF ODISHA	ARIJEET MISHRA VS	/ /0 () //	
158	D-CRLMC/26238/2024	MANAGOBINDA SETHY @ KALA SETHY VS STATE OF ODISHA	ARIJEET MISHRA VS	PATTAMUNDAI /525 /2023 () //	
159	D-CRLMC/26253/2024	SAURIN BHATT	UMAKANTA NAYAK	MAHILA P.S. BUXIBAZAR /78 /2023	

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		VS	VS	()	
160	D-CRLMC/26259/2024	STATE OF ODISHA SRINIBASA MALLA	BISWABHUSAN DAS	// PARADEEP LOCK /559 /2023	
		VS	VS	()	
161	D-CRLMC/26270/2024	STATE OF ODISHA HARI MALLIK	ASHOK KUMAR BEHERA	// BARI RAMACHANDRAPUR /188 /2023	
		VS	VS	()	
162	D-CRLMC/26283/2024	STATE OF ODISHA SUKADAS @ SUKDAS NAIK	BHABANI SHANKAR DASPARIDA	// / /0	
		VS	VS	()	
163	D-CRLMC/26313/2024	STATE OF ODISHA SANTOSH KUMAR BEHERA	JYOTIRMAYA SAHOO	// ASKA /123 /2007	
		VS	VS	()	
164	D-CRLMC/26314/2024	STATE OF ODISHA SANTOSH KUMAR PANDI @ KUNA	TAPAS KUMAR ACHARYA	// KODALA /269 /2018	
		VS	VS	()	
165	D-CRLMC/26316/2024	STATE OF ODISHA SURESH KUMAR BISWAL	BISWAJIT MOHANTY	// KHURDA SADAR /35 /2016	
		VS	VS	()	
166	D-CRLMC/26329/2024	STATE OF ODISHA SABITRI ADHIKARI	MANICHARAN BARIK	// MARINE PS AT BALARAMGADI /24 /2018	
		VS	VS	()	
167	D-CRLMC/26339/2024	STATE OF ODISHA DILLIP BEHERA	ASUTOSH TRIPATHY	// //	AOR20220001648C202400050
		VS	VS	()	
168	D-CRLMC/26341/2024	STATE OF ODISHA SAKTI PRASAD MUDULI	ASHOK DAS	// KHALLIKOTE /159 /2016	
		VS	VS	()	
169	D-CRLMC/26342/2024	STATE OF ODISHA BIPIN BIHARI DAS	BIBHU PRASAD MOHANTY	// MAHILA (BERHAMPUR) /75 /2019	
		VS	VS	()	
170	D-CRLMC/26355/2024	STATE OF ODISHA BISWAJIT LIMA	JYOTI RANJAN DEO	// //	AOR20220001593C202400014
		VS	VS	()	

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171	D-CRLMC/26356/2024	STATE OF ODISHA SURENDRA NAG VS	P.V.S NANAJI ACHARY VS	// // ()	AOR20220000211C202400065
172	D-CRLMC/26369/2024	STATE OF ODISHA SUBASH CHANDRA NAYAK VS	TAPAN KUMAR MANDAL VS	// KHAJURIPADA /74 /2021 ()	
173	D-CRLMC/26372/2024	STATE OF ODISHA UGRASEN JENA VS	LINGARAJ SARANGI VS	// / /0 ()	
174	D-CRLMC/26373/2024	RAJLAXMI JENA NIRAKAR SAHOO VS	BINAYA KUMAR MOHANTY VS	// JAGATSINGPUR /842 /2023 ()	
175	D-CRLMC/26376/2024	STATE OF ODISHA SUDAM POLAI VS	DEEPAK RANJAN PARIDA VS	// / /0 ()	
176	D-CRLMC/26378/2024	SIBARAM POLAI BIJAY BARUA @ BARWA VS	BHABANI SANKAR MISHRA VS	// KUTRA /50 /2024 ()	
177	D-CRLMC/26379/2024	STATE OF ODISHA DHANAJAYA ROUT VS	ASHOK KUMAR SAHOO VS	// MAHILA P.S.(BBSR) /39 /2020 ()	
178	D-CRLMC/26380/2024	STATE OF ODISHA CHANDRASEKHAR DAS VS	SANDEEP RAJ PANDA VS	// BALASORE TOWN /177 /2024 ()	
179	D-CRLMC/26382/2024	STATE OF ODISHA ALEKHA SAHOO VS	BHABANI SANKAR MISHRA VS	// JENAPUR /186 /2021 ()	
180	D-CRLMC/26383/2024	STATE OF ODISHA SAROJ KUMAR DASH VS	BASUDEV PUJARI VS	// PURUSHOTTAMPUR /175 /2009 ()	
181	D-CRLMP/26237/2024	STATE OF ODISHA SHIBADATTA MAHAPATRA VS	AKSHAYA KUMAR SAHOO VS	// CYBER CRIME AND ECONOMIC OFFENCES /106 /2024 ()	
		STATE OF ODISHA		//	

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182	D-CRLMP/26240/2024	JATINDRA MAHAKUD VS STATE OF ODISHA	ARIJEET MISHRA VS	// () //	
183	D-CRLMP/26293/2024	SUJATA PATRI VS STATE OF ODISHA	NISHIKANT MISHRA VS	GURUDIJHATIA /134 /2024 () //	
184	D-CRLMP/26299/2024	PRAHALAD NAYAK VS STATE OF ODISHA	NISHIKANTA MISHRA VS	BRAHMAGIRI /331 /2024 () //	
185	D-CRLMP/26352/2024	SHAKTIDHAR KUNDU VS STATE OF ODISHA	PRATIK DASH VS	BHOGRAI /403 /2023 () //	
186	D-CRLMP/26381/2024	SURYA NARAYAN RATH VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	// () //	
187	D-CRLREV/26239/2024	MANOJ KUMAR PATTNAIK VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	COLLIERY /124 /2019 () //	
188	D-CRLREV/26245/2024	SUKADEV @ SIPUN BEHERA VS STATE OF ODISHA	SOMANATH NANDA VS	GHATAGAON /36 /2018 () //	
189	D-CRLREV/26320/2024	SAROJ KUMAR KAR @ PAPU VS STATE OF ODISHA	PULAKESH MOHANTY VS	CYBER CRIME AND ECONOMIC OFFENCES /8 /2022 () //	
190	D-CRLREV/26321/2024	KARTIKEYA PARIDA VS STATE OF ODISHA	GOURI KUMAR RATH VS	// () //	
191	D-CRLREV/26350/2024	GOPINATH SWAIN VS STATE OF ODISHA	LALITENDU MISHRA VS	CUTTACK VIGILANCE /8 /2022 () //	AOR20220001610C202400016
192	D-CRP/37750/2024	DILLIP KUMAR PATRA VS RASMITA PATRA	SAMIR KUMAR MISHRA(SR.ADV.) VS	// () //	
193	D-CRP/37812/2024	SANJAY KUMAR NAIK	AMIT PRASAD BOSE	//	

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		VS	VS	0	
		ANWAR ALI		//	
194	D-CRP/37829/2024	SANJAY KUMAR NAIK	AMIT PRASAD BOSE	//	
		VS	VS	0	
		ABDUL WAHID		//	
195	D-FAO/37685/2024	SANTI KHOSALA	DEEPALI MAHAPATRA	//	
		VS	VS	0	
		UNION OF INDIA		//	
196	D-FAO/37789/2024	SUKANTIMANI SANTA	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-FAO/37882/2024	ARTATRANA SUKLA	RAMA PRASAD DALAI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-ITA/37792/2024	BICHITRANANDA ROUT	BIJAY PANDA	//	
		VS	VS	0	
		INCOME TAX OFFICER, CUTTACK		//	
199	D-MACA/37705/2024	G.PRABHAVATI @ PRAVATI	BIRANCHI NARAYAN RATH	//	
		VS	VS	0	
		GAYATRI DASH		//	
200	D-MACA/37781/2024	D.M., ORIENTAL INSURANCE COMPANY LTD., BERHAMPUR	AMIRALI KHAN	//	
		VS	VS	0	
		SITA MANI MANGAL		//	
201	D-MATA/37699/2024	HRUDAYARANJAN BEHERA	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
		BHABASMITA JENA		//	
202	D-MATA/37837/2024	ROSALIA PUSPALATA BEHERA	SUSHANT KUMAR PRADHAN (3)	//	AOR20220001225C202400018
		VS	VS	0	
		BHOLESWAR SAHOO		//	
203	D-MATA/37844/2024	BISHNU CHARAN NAYAK	ABHILASH MISHRA	//	
		VS	VS	0	
		LINUBALA KOTHALA		//	
204	D-MATA/37883/2024	JULLY ROUT@JALLI RANI SWAIN	BIJAY KUMAR MOHANTY	//	
		VS	VS	0	

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205	D-RSA/37853/2024	SAROJ KUMAR ORUT PINDI JAGADISH VS MUGALI DASARATHI	SUSANTA KUMAR BARAL VS	// // ()	AOR20220001297C202400045
206	D-RVWPET/37862/2024	BANAMALI JENA VS ABHIRAM BEHERA	JAGAJIBAN PRADHAN VS	// // ()	
207	D-TRP(C)/37832/2024	SMITA SINGH VS PRATYUSH KUMAR HARICHANDAN	BISWARANJAN DALAI VS	// // ()	
208	D-TRPCRL/26232/2024	SUNIL KUMAR BAISAKH @ BAISAKHU VS SATRUGHNA PATRA	SOUMYA DEV RAY VS	//0 // ()	
209	D-TRPCRL/26325/2024	DEBASIS PATRA VS RACHANA POTHAL	GOPINATH MISHRA VS	//0 // ()	
210	D-WA/37646/2024	STATE OF ODISHA VS KASTI HARPAL	M.K.BALABANTARAY, A.G.A. VS	// // ()	LOD20240000200C202400007
211	D-WA/37653/2024	STATE OF ODISHA VS SURYANARAYAN DASH	A.G.A. VS	// // ()	LOD20240000172C202400093
212	D-WA/37656/2024	STATE OF ODISHA VS DEBENDRA KUMAR CHOUDHURY	A.G.A. VS	// // ()	LOD20240000200C202400005
213	D-WA/37673/2024	STATE OF ODISHA VS SABITA BARIK	SASWAT DAS, A.G.A. VS	// // ()	LOD20240000200C202400008
214	D-WA/37716/2024	HARIBANDHU PADHAN VS PATUARI PADHAN	SAIBRATA RATH VS	// // ()	
215	D-WA/37723/2024	JAYANTI SETH VS BILASINI SETH	ABINASH ROURAY VS	// // ()	

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216	D-WA/37872/2024	RABINDRANATH BEHERA VS TATA POWER DISTRIBUTION CENTRAL ODISHA LTD.,BBSR	AVIJIT PATNAIK VS ADV.	// 0 //	
217	D-WA/37895/2024	NASIMA KHATOON VS STATE OF ODISHA	ADV. VS TRILOCHAN PANIGRAHI	// 0 //	
218	D-WP(C)/37644/2024	MADHAB CHANDRA SAHOO VS STATE OF ODISHA	VS VS SIDHARTHA SWAIN	// 0 //	
219	D-WP(C)/37648/2024	SWARNAMANJARI SAHOO VS STATE OF ODISHA	VS VS SUKANTA KUMAR DALAI	// 0 //	
220	D-WP(C)/37650/2024	LALJHURU HARIJAN VS STATE OF ODISHA	VS VS DHANESWAR BEHERA	// 0 //	AOD20240000306C202400036
221	D-WP(C)/37651/2024	BIBHUTI BHUSAN RATH VS STATE OF ODISHA	VS VS SUKANTA KUMAR DALAI	// 0 //	AOD20240000276C202400042
222	D-WP(C)/37652/2024	BARUN KARUAN VS STATE OF ODISHA	VS VS ANIL KUMAR DAS	// 0 //	AOD20240000306C202400035
223	D-WP(C)/37655/2024	SUBASINI SWAIN VS STATE OF ODISHA	VS VS ANIL KUMAR DAS	// 0 //	
224	D-WP(C)/37658/2024	MAYADHAR NAIK VS STATE OF ODISHA	VS VS NIRA SUNDAR PANDA	// 0 //	
225	D-WP(C)/37660/2024	PANKAJ KUMAR SINGH VS STATE OF ODISHA	VS VS DEEPANJALI @ DIPANJALI SAHOO @ SAHU @ BEHERA @ RITAN DANG	// 0 //	
226	D-WP(C)/37667/2024	DEEPANJALI @ DIPANJALI SAHOO @ SAHU @ BEHERA @ RITAN DANG VS STATE OF ODISHA	VS VS SRINIBASH SATAPATHY	// 0 //	
227	D-WP(C)/37668/2024	BIJAY KETAN SAHOO	SRINIBASH SATAPATHY	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/37669/2024	DIPTI MANJARI BEHERA	KIRTAN DANG	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/37671/2024	JAGADISH DIP	KIRTAN DANG	//	
		VS	VS	0	
		STATE OF ODISHA.		//	
230	D-WP(C)/37672/2024	SANJAYA PATNAIK	DEEPAK KUMAR PANI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/37676/2024	HARAPRIYA DEVI	RAMDAS ACHARY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/37682/2024	NAURITA SAMAL	PRASANNA KUMAR SAMANTARA	//	
		VS	VS	0	
		GRAMEEN BANK, BOLANGIR		//	
233	D-WP(C)/37684/2024	ASHOK MISHRA	DIGAMBARA MISHRA	//	
		VS	VS	0	
		UCO BANK		//	
234	D-WP(C)/37687/2024	GYANA RANJAN NAYAK	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		UNION OF INDIA		//	
235	D-WP(C)/37688/2024	SARAT CHANDRA SAHOO	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		UNION OF INDIA		//	
236	D-WP(C)/37701/2024	KAMBALA RAO @ K.UMAPATI RAO	BHABANI PRASAD MOHANTY	//	
		VS	VS	0	
		THE COMNR OF CT AND GST, ODISHA, CUTTACK		//	
237	D-WP(C)/37703/2024	BASANTI SAMANTARAY	ULLASH CHANDRA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/37708/2024	MANOJ KUMAR SWAIN	BHAGABAN BEHERA	//	
		VS	VS	0	

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239	D-WP(C)/37710/2024	STATE OF ODISHA BIMAL KUMAR KAR VS	SANJIB MOHANTY VS	// // ()	AOR20220001611C202400021
240	D-WP(C)/37711/2024	STATE OF ODISHA IFTEKHAR AHMAD VS	SAIBRATA RATH VS	// // ()	
241	D-WP(C)/37713/2024	STATE OF ODISHA M/S. RASMI RANJAN SAHOO VS	KSHIROD KUMAR SAHOO VS	// // ()	AOR20220001352C202400046
242	D-WP(C)/37714/2024	THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA. PRAFULLA KUMAR PRADHAN VS	SAROJA KANTA SAMAL VS	// // ()	
243	D-WP(C)/37717/2024	STATE OF ODISHA ABANI KANTA PATTANAYAK VS	SAROJA KANTA SAMAL VS	// // ()	
244	D-WP(C)/37719/2024	STATE OF ODISHA BASANTI SAHOO VS	ASHOK KUMAR SARANGI VS	// // ()	
245	D-WP(C)/37720/2024	STATE OF ODISHA M/S. HABITAT MICRO BUILD INDIA HOUSING FINANCE PVT. LTD. VS	ARUN KUMAR PATRA VS	// // ()	
246	D-WP(C)/37721/2024	M/S. SAMBANDH FINSERVE PVT. LTD. ASHRAF KHAN VS	ARUN KUMAR PATRA VS	// // ()	
247	D-WP(C)/37724/2024	STATE OF ODISHA M/S. HABITAT MICRO BUILD INDIA HOUSING FINANCE PVT. LTD. VS	ARUN KUMAR PATRA VS	// // ()	
248	D-WP(C)/37727/2024	M/S. SAMBANDH FINSERVE PVT. LTD. M/S. HABITAT MICRO BUILD INDIA HOUSING FINANCE PVT. LTD. VS	ARUN KUMAR PATRA VS	// // ()	
249	D-WP(C)/37728/2024	SAMBANDH FINSERVE PVT. LTD. ASHOK KUMAR BEHERA VS	ABINASH PATTJOSHI VS	// // ()	AOD20240000627C202400007
		STATE OF ODISHA		//	

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250	D-WP(C)/37729/2024 WP(C)/21593/2024	POTNUR RAMA CHANDRA PRUSTY VS FINANCE DEPT. GOVT OF ODISHA	TEJASMITA MOHAPATRA VS	// 0 //	
251	D-WP(C)/37730/2024	GOBINDA MARNDI VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //	
252	D-WP(C)/37731/2024	MADAN MOHAN DASH VS COLLECTOR, SUNDARGARH	BASUMATI PRADHAN VS	// 0 //	
253	D-WP(C)/37732/2024	SNEHALATA KANUNGO @ PATTNAIK VS PRAFULLA KUMARI KANUNGO	GOPINATH MISHRA VS	// 0 //	
254	D-WP(C)/37733/2024	M/S BHAGABATI SAW MILL VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //	
255	D-WP(C)/37734/2024	PURNA CHANDRA SAMARTHA VS COLLECTOR-CUM-LAND ACQUISITION OFFICER, PURI	GOPINATH MISHRA VS	// 0 //	
256	D-WP(C)/37736/2024	M/S LAXMI SAW MILL VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //	
257	D-WP(C)/37737/2024	VULASH KUMAR SAHOO, CUTTACK VS DIRECTOR OF ACCOUNTS(POSTAL), CUTTACK	GOPINATH MISHRA VS	// 0 //	
258	D-WP(C)/37739/2024	BIJAYA KUMAR KHUNTIA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
259	D-WP(C)/37740/2024	DR.JAGADISH PRASAD DAS VS STATE OF ODISHA	DEBA PRASAD DAS VS	// 0 //	
260	D-WP(C)/37741/2024	DILLIP KUMAR SWAIN VS STATE OF ODISHA	DEBENDRA PRADHAN VS	// 0 //	
261	D-WP(C)/37742/2024	PRASANTA KUMAR SAHOO	KRISHNA CHANDRA SAHU	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/37743/2024	MALAYA KUMAR BISOYI	ASHOK KUMAR DAS	//	
	WP(C)/21598/2024	VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/37744/2024	BASUDEVA SWAIN	DURGA PRASAD PANIGRAHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/37745/2024	SURESH SAHU	BAIDHAR SAHOO	//	
		VS	VS	0	
		REGISTRAR CO-OPERATIVE SOCIETIES, ODISHA		//	
265	D-WP(C)/37746/2024	PRAFULLA CHANDRA SATHUA	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/37747/2024	RUPADHAR BHATRA	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/37748/2024	RANJAN KUMAR DAS	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/37751/2024	TEJ NARAYAN ORAM	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/37753/2024	KHAGESWAR JENA	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/37754/2024	DINESH KUMAR MOHANTY	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/37756/2024	SANTA PRADHAN	ASHIT KUMAR DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/37757/2024	JHARIA PARIDA	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	

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273	D-WP(C)/37758/2024	STATE OF ODISHA ARNADATA FOODS PVT, LTD VS OMBUDSMAN-I , OERC	FALGUNI RAJGURU MOHAPATRA VS	// // 0	
274	D-WP(C)/37759/2024	BIGHNARAJ KAR VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// // 0	
275	D-WP(C)/37760/2024	SATYANARYAN SARANGI VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// // 0	
276	D-WP(C)/37762/2024	SABITRI INSTITUTE OF PHARMACY VS STATE OF ODISHA	PARSURAM DAS VS	// // 0	
277	D-WP(C)/37764/2024	AJAY KUMAR CHAND VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// // 0	
278	D-WP(C)/37766/2024	SASMITA MOHANTY VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// // 0	
279	D-WP(C)/37768/2024	BRUSAKETU SAMANTRAY VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// // 0	
280	D-WP(C)/37773/2024	ARCHANA DHAR MAHAPATRA VS STATE OF ODISHA	RAMAKANTA SAHOO VS	// // 0	
281	D-WP(C)/37774/2024	SAGARIKA MISHRA VS THE BRANCH MANAGER ICICI BANK LTD., DHENKANAL BRANCH	RAMAKANTA PANDA VS	// // 0	
282	D-WP(C)/37776/2024	PUSPALATA SETHI VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// // 0	
283	D-WP(C)/37777/2024	NASA @ KHAMEDEI SAGARIA VS STAE OF ORISSA	BHASKAR SAMANTARAY VS	// // 0	

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284	D-WP(C)/37778/2024	SUVENDU KUMAR BISWAL VS STATE OF ODISHA	MD. GOLAM MADANI VS	// 0 //	
285	D-WP(C)/37779/2024	MAHENDRA KUMAR PATI VS STATE OF ODISHA	BIDYADHAR PRADHAN VS	// 0 //	
286	D-WP(C)/37780/2024	BALABHADRA ITC, BALASORE VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //	
287	D-WP(C)/37782/2024	RAMESH CHANDRA DAS VS STATE OF ODISHA	GYANESWAR SATPATHY VS	// 0 //	
288	D-WP(C)/37783/2024	BASUDEB DAS VS STATE OF ODISHA	NIHAL RATH VS	// 0 //	
289	D-WP(C)/37784/2024	SURESH CHANDRA MUND VS STATE OF ODISHA	ABINASH PATTJOSHI VS	// 0 //	AOD20240000627C202400009
290	D-WP(C)/37785/2024	PARAMANANDA NAIK VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //	
291	D-WP(C)/37786/2024	KHAGESWAR MALI VS STATE OF ODISHA	ABINASH PATTJOSHI VS	// 0 //	AOD20240000627C202400008
292	D-WP(C)/37787/2024	BHASKAR CHANDRA MUDULI VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //	
293	D-WP(C)/37788/2024	SANTOSH KUMAR NAIK VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //	
294	D-WP(C)/37790/2024	PRASANNA DHAL VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //	
295	D-WP(C)/37791/2024	SAI MEDICAL COLLEGE OF NURSING AND PARAMEDICAL STUDIES, Bhubaneswar	ANIL KUMAR SINGH VS	// 0 //	

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		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/37793/2024	SURESH KUMAR SAHU	DIPTI RANJAN MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/37794/2024	BHIKARI MOHAPATRA	AMIT PRASAD BOSE	//	
		VS	VS	0	
		COMMISSIONER, CONSOLIDATION, ODISHA, BBSR		//	
298	D-WP(C)/37796/2024	LILADITYA DEB	HIMANSHU SEKHAR MISHRA	//	
		VS	VS	0	
		TARA RANJAN PATTNAIK		//	
299	D-WP(C)/37797/2024	DURYODHAN JENA	AMIT PRASAD BOSE	//	
		VS	VS	0	
		LAND REFORMS COMNR CUM COMR, CONSOLIDATION AND SETTLEMENT, ODISHA, CUTTACK		//	
300	D-WP(C)/37799/2024	RANGADHAR SATAPATHY	JYOTIRMAY GUPTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/37800/2024	ADHIRAJ PATTNAIK	ANINDYA KUMAR MISHRA	//	
		VS	VS	0	
		TAHASILDAR BERHAMPUR		//	
302	D-WP(C)/37801/2024	MAMATA BEEK	SUDARSAN BEHERA	//	
		VS	VS	0	
		DISTRICT AND SESSION JUDGE, DEOGARH		//	
303	D-WP(C)/37802/2024	MITA SAHOO	NRUSINGH CH. ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/37806/2024	SAISHREE NAYAK	DEBENDRA KUMAR DHAR	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/37808/2024	BANAMALI MOHANTY	BIBHU PRASAD DAS	//	
		VS	VS	0	
		STATE OF ORISSA		//	
306	D-WP(C)/37809/2024	RANJIT KUMAR BEHERA	BIBHU PRASAD DAS	//	
		VS	VS	0	

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307	D-WP(C)/37813/2024	STATE OF ODISHA GANESWAR CHOUDHURY VS	ARUN KUMAR ACHARYA VS	// // 0	
308	D-WP(C)/37815/2024	ODISHA STATE CIVIL SUPPLY CORPORATION LTD SURYAMANI TRIPATHY VS	SANTOSH KUMAR DWIVEDY VS	// // 0	
309	D-WP(C)/37816/2024	ORISSA INFORMATION COMMISSION, TOSHALI PLAZA, BBSR SUSANTA DEHURY VS	SANKAR PRAASAD PANI VS	// // 0	
310	D-WP(C)/37819/2024	STATE OF ODISHA LILIMA KULLU VS	SIDDHARTH PRASAD MISHRA VS	// // 0	
311	D-WP(C)/37821/2024	STATE OF ODISHA SUBHAM KUMAR DORA VS	DIGAMBARA MISHRA VS	// // 0	
312	D-WP(C)/37823/2024	STATE OF ODISHA SAMAR KESHARI PATTANAIK VS	GYANA RANJAN SETHI VS	// // 0	
313	D-WP(C)/37825/2024	STATE OF ODISHA BIKASH KUMAR PARIDA VS	LINGARAJ SARANGI VS	// // 0	
314	D-WP(C)/37826/2024	THE VICE -CHAIRMAN, BDA, BBSR DAYANIDHI RATH VS	BIJAYA KUMAR PARIDA 2 VS	// // 0	AOD20220001998C202400009
315	D-WP(C)/37831/2024	STATE OF ODISHA HEMALATA SINGH VS	VS	// // 0	
316	D-WP(C)/37834/2024	TAHASILDAR, KUCHINDA, SAMBALPUR TATA CAPITAL HOUSING FINANCE LTD VS	RAMACHANDRA PANIGRAHY VS	// // 0	
317	D-WP(C)/37835/2024	DIST.MAGISTRATE CUM COLLECTOR KHORDHA MEENA PARIDA VS	ITISHREE TRIPATHY VS	// // 0	
		STATE OF ODISHA		//	

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318	D-WP(C)/37836/2024	P.P. RICE MILLS, BHDRAK VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// ()	
319	D-WP(C)/37838/2024	RAKSHYARAM BAG VS STATE OF ODISHA	ABINASH PATTAJOSHI VS	// ()	AOD20240000627C202400004
320	D-WP(C)/37839/2024	RAKSHYARAM BAG VS STATE OF ODISHA	ABINASH PATTAJOSHI VS	// ()	AOD20240000627C202400006
321	D-WP(C)/37840/2024	SWARNALATA PRAHARAJ VS STATE OF ODISHA	SARAT KUMAR ACHARYA VS	// ()	
322	D-WP(C)/37841/2024	JAYANTI DAS VS STATE OF ODISHA	RAVI SHANKAR SAMAL VS	// ()	
323	D-WP(C)/37842/2024	SK AYUB @ SK AYUBHUSSAIN VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	// ()	
324	D-WP(C)/37843/2024	PADMANAV HOTA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// ()	
325	D-WP(C)/37845/2024	PRADEEP KUMAR SINGH VS R.D.C.(NORTHERN DIVISION), SAMBALPUR	SATYAJIT MUKHERJEE VS	// ()	
326	D-WP(C)/37846/2024	TATA CAPITAL HOUSING FINANCE LTD, MUMBAI VS DISTRICT MAGISTRATE CUM COLLECTOR, SUNDERGARH	RAMACHANDRA PANIGRAHY VS	// ()	
327	D-WP(C)/37849/2024	JANHABI DEHURY VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// ()	
328	D-WP(C)/37851/2024	SUJAY BISWAS VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	// ()	AOD20240000612C202400007
329	D-WP(C)/37852/2024	SIBARAM PANDA	ASITA KUMAR NAYAK	//	AOD20240000536C202400006

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		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/37855/2024	RIJEDI PRADHAN	BYOMAKESH TRIPATHY	//	
		VS	VS	0	
		COMMISSIONER, ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION, BBSR		//	
331	D-WP(C)/37856/2024	BHAGIRATHI MOHANTY	GOKULANANDA PADHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/37858/2024	BANSIDHAR PRADHAN	BIJAY KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
333	D-WP(C)/37859/2024	SARAT KHATEI	SUSMITA PATTNAIK	//	
		VS	VS	0	
		LAND ACQUISITION OFFICER, KHURDA		//	
334	D-WP(C)/37860/2024	PRABHAT KUMAR PRADHAN	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/37861/2024	SANTOSH KUMAR PATRA	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
336	D-WP(C)/37865/2024	PRAMOD KUMAR DAS	SASIBHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/37866/2024	URMILA BEHERA	SUBHASREE MOHANTY	//	
		VS	VS	0	
		CHIEF GENERAL MANAGER, INDIAN OIL CORPORATION LTD, BBSR		//	
338	D-WP(C)/37868/2024	HEMANT MOHANTY	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
339	D-WP(C)/37869/2024	LAXMINARAYAN MOHAPATRA	TUNA SAHU	//	
		VS	VS	0	
		ASSISTANT GENERAL MANAGER, UCO BANK, BBSR		//	
340	D-WP(C)/37870/2024	LINGARAJ PRADHAN	SHASHI BHUSAN JENA	//	
		VS	VS	0	

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341	D-WP(C)/37871/2024	STATE OF ODISHA SANTOSH KUMAR SAHU VS	SHASHI BHUSAN JENA VS	// // 0	
342	D-WP(C)/37873/2024	STATE OF ORISSA BISWASA KESHARI NANDA VS	SANDEEP RATH VS	// // 0	
343	D-WP(C)/37874/2024	STATE BANK OF INDIA BALAJI MAHAKUD VS	SHASHI BHUSAN JENA VS	// // 0	
344	D-WP(C)/37875/2024	STATE OF ODISHA MD AZHARUDDIN VS	BRAJA MOHAN SARANGI VS	// // 0	
345	D-WP(C)/37877/2024	STATE OF ODISHA N.MADHUSUDAN DORA VS	SHASHI BHUSAN JENA VS	// // 0	
346	D-WP(C)/37878/2024	STATE OF ORISSA SAROJ NATH SHARMA VS	BRAJA MOHAN SARANGI VS	// // 0	
347	D-WP(C)/37879/2024	STATE OF ODISHA ROJESH NAYAK VS	KUMARBAR NAYAK VS	// // 0	
348	D-WP(C)/37880/2024	THE C.G.M. (TECH) AND REGIONAL OFFICER SUSANTA PRASAD BHUE VS	N.H.A OF INDIA BRAJA MOHAN SARANGI VS	// // 0	
349	D-WP(C)/37881/2024	STATE OF ODISHA TARINI CHARAN PATNAIK VS	SHASHI BHUSAN JENA VS	// // 0	
350	D-WP(C)/37884/2024	STATE OF ORISSA TOFAN SWAIN VS	SHASHI BHUSAN JENA VS	// // 0	
351	D-WP(C)/37885/2024	STATE OF ODISHA GOPAL KRUSHNA JENA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// // 0 //	

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352	D-WP(C)/37886/2024	SASHIKANTA RANA VS CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS BRAJA MOHAN SARANGI	// 0 //	
353	D-WP(C)/37887/2024	RAJENDRA KUMAR SAHA VS THE TRANSPORT COMMISSIONER CUM CHAIRMAN, STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS BRAJA MOHAN SARANGI	// 0 //	
354	D-WP(C)/37888/2024	D.ISWAR RAO VS STATE OF ODISHA	SHASHI BHUSAN JENA VS SHASHI BHUSAN JENA	// 0 //	
355	D-WP(C)/37889/2024	RAJENDRA KUMAR SAHA VS THE TRANSPORT COMMISSIONER CUM CHAIRMAN, STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS BRAJA MOHAN SARANGI	// 0 //	
356	D-WP(C)/37890/2024	SASHIKANTA RANA VS CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS BRAJA MOHAN SARANGI	// 0 //	
357	D-WP(C)/37891/2024	ANIL KUMAR MISHRA VS STATE OF ODISHA	ASHOK KUMAR SWAIN VS ASHOK KUMAR SWAIN	// 0 //	
358	D-WP(C)/37892/2024	SASHIKANTA RANA VS CHAIRMAN STATE TRANSPORT AUTHORITE, CUTTACK	BRAJA MOHAN SARANGI VS BRAJA MOHAN SARANGI	// 0 //	
359	D-WP(C)/37893/2024	SASHIKANTA RANA VS CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS BRAJA MOHAN SARANGI	// 0 //	
360	D-WP(C)/37894/2024	SASHIKANTA RANA VS CHAIRMAN STATE TRANSPORT AUTHORITE, CUTTACK	BRAJA MOHAN SARANGI VS BRAJA MOHAN SARANGI	// 0 //	
361	D-WP(C)/37896/2024	SASHIKANTA RANA VS CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS BRAJA MOHAN SARANGI	// 0 //	
362	D-WP(C)/37897/2024	SASHIKANTA RANA VS CHAIRMAN STATE TRANSPORT AUTHORITE, CUTTACK	BRAJA MOHAN SARANGI VS BRAJA MOHAN SARANGI	// 0 //	
363	D-WP(C)/37898/2024	BANALATA DASH	SAYANTAN PANDA	//	

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		VS	VS	()	
		GOVT OF ODISHA		//	
364	D-WP(C)/37899/2024	SASHIKANTA RANA	BRAJA MOHAN SARANGI	//	
		VS	VS	()	
		CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK		//	
365	D-WP(C)/37900/2024	SASHIKANTA RANA	BRAJA MOHAN SARANGI	//	
		VS	VS	()	
		CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK		//	
366	D-WP(C)/37901/2024	HEMANTA KUMAR NANDA	MIHIR SEKHAR SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-WP(C)/37902/2024	DEBENDRA MAHANA	KARUNAKAR RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-WP(C)/37903/2024	SASHIKANTA RANA	BRAJA MOHAN SARANGI	//	
		VS	VS	()	
		CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK		//	
369	D-ABLAPL/26198/2024	CHANDRAKANTA BHOLA	JYOTIRMAYA SAHOO	JANKIA P.S. /278 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/26200/2024	CHANDRAKANTA BHOLA	JYOTIRMAYA SAHOO	JANKIA P.S. /284 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/26201/2024	CHANDRAKANTA BHOLA	JYOTIRMAYA SAHOO	JANKIA P.S. /282 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/26202/2024	RAMESH MEHER	UMA SHANKAR PATEL	HEMGIR /251 /2024	AOR20220000263C202400045
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/26203/2024	BIKASH THAPA	PRASANTA KUMAR ROUSTRAY	BARGARH RURAL /181 /2024	AOD20240000391C202400067
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/26204/2024	CHANDRAKANTA BHOLA	JYOTIRMAYA SAHOO	JANKIA P.S. /283 /2024	
		VS	VS	()	

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375	D-ABLAPL/26205/2024	STATE OF ODISHA GOURANGA CHARAN KESI@GOURANGA CHARAN KESI	SOUBHAGYA KUMAR DASH	// GHASIPURA /312 /2024	AOR20220001631C202400082
		VS	VS	()	
376	D-ABLAPL/26206/2024	STATE OF ODISHA BIKASH THAPA	PRASANTA KUMAR ROUTRAY	// BARGARH /461 /2024	AOD20240000391C202400068
		VS	VS	()	
377	D-ABLAPL/26207/2024	STATE OF ODISHA CHANDRAKANTA BHOLA	JYOTIRMAYA SAHOO	// JANKIA P.S. /279 /2024	
		VS	VS	()	
378	D-ABLAPL/26208/2024	STATE OF ODISHA BIKASH THAPA	PRASANTA KUMAR ROUTRAY	// BARGARH /462 /2024	AOD20240000391C202400069
		VS	VS	()	
379	D-ABLAPL/26209/2024	STATE OF ODISHA BIKASH THAPA	PRASANTA KUMAR ROUTRAY	// BARGARH /463 /2024	AOD20240000391C202400070
		VS	VS	()	
380	D-ABLAPL/26210/2024	STATE OF ODISHA BIKASH THAPA	PRASANTA KUMAR ROUTRAY	// BARGARH /464 /2024	AOD20240000391C202400071
		VS	VS	()	
381	D-ABLAPL/26211/2024	STATE OF ODISHA SANTOSH BEHERA	SATYABRATA SENAPATI	// SORO /545 /2018	AOD20240000565C202400004
		VS	VS	()	
382	D-ABLAPL/26212/2024	STATE OF ODISHA BUBBY JENA@ BABITA JENA	SOUBHAGYA KUMAR DASH	// RAMACHANDRAPUR /117 /2021	AOR20220001631C202400081
		VS	VS	()	
383	D-ABLAPL/26213/2024	STATE OF ODISHA LAXMI MAHAPATRA@LAXMIPRIYA MAHAPATRA	PARTHA SARATHI DAS	// KODALA /240 /2024	AOD20240000362C202400015
		VS	VS	()	
384	D-ABLAPL/26214/2024	STATE OF ODISHA JAYARANJAN KAR	KHUSBU PANIGRAHI	// //	AOR20220002787C202400109
		VS	VS	()	
385	D-ABLAPL/26215/2024	STATE OF ODISHA BHARATA SETHI	KHUSBU PANIGRAHI	// SAHADEV KHUNTA /326 /2024	AOR20220002787C202400110
		VS	VS	()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/26216/2024	BUDHESWAR SWAIN VS STATE OF ODISHA	PRADEEP KUMAR DAS (1) VS	JHARSUGUDA SADAR /388 /2024 () //	
387	D-ABLAPL/26217/2024	DIBAKAR KHATUA VS STATE OF ODISHA	PITABMAR BEHERA VS	MAHANGA /26 /2002 () //	AOR20220003697C202400010
388	D-ABLAPL/26218/2024	GAGAN BIHARI SAHOO@GAGAN BIHAR SAHOO VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	NIALI /305 /2024 () //	AOR20220001297C202400044
389	D-ABLAPL/26229/2024	CHANDAN BISWAL @ ABHIJIT BISWAL VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	DHARMASALA /565 /2024 () //	
390	D-ABLAPL/26233/2024	ANANTA CHARAN MALLIK @ ANANTA MALIK VS STATE OF ODISHA	ARIJEET MISHRA VS	PANIKOILI /371 /2024 () //	
391	D-ABLAPL/26235/2024	KULAMANI MALIK VS STATE OF ODISHA	ARIJEET MISHRA VS	PATTAMUNDAI /238 /2024 () //	
392	D-ABLAPL/26236/2024	JUGAL PADHAN @ JUGAL BEHERA VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	AMBABHONA /235 /2023 () //	
393	D-ABLAPL/26241/2024	SANDIP @ PANU @ PRADIP SAHOO VS STATE OF ODISHA	KHAGESWAR BEHERA VS	PARJANG /367 /2024 () //	
394	D-ABLAPL/26244/2024	GOPINATH SWAIN VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	KRUSHANANDAPUR /25 /2023 () //	
395	D-ABLAPL/26246/2024	HARIPADA BHUYAN VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	BALIAPAL /148 /2024 () //	
396	D-ABLAPL/26247/2024	SANYASI @ PRABHURAM BARIK VS STATE OF ODISHA	SANJAY KUMAR PARIDA VS	BALIAPAL /148 /2024 () //	
397	D-ABLAPL/26248/2024	KSHETISH KUMAR NAYAK	AMRITA MISHRA	DHARMASALA /646 /2024	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/26249/2024	KANHA @ SUBHAM SAHOO	ANUGRAHA NARAYAN SAMANTRAY	PARADEEP /211 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/26251/2024	SEKH SUNIL	PRAMOD KUMAR JENA	BASTA /158 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/26252/2024	RATIKANTA BEHERA	CHIRANJEEV BIDYABHUSHAN	RAJKANIKA /288 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/26254/2024	SHIVSHAKTI NATH JAISWAL	SOUGAT DASH	BRAHMANITARANG /182 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/26260/2024	LIPU @ BISWAMBAR MOHAPATRA	MANAS KUMAR CHAND	KANAS /183 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/26261/2024	SANTOSH PARIDA	AKSHAYA KUMAR SUBUDHI	DELANGA /248 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/26263/2024	SATYA RANJAN ROUT	SATYA RANJAN MULIA	G.R.P.S.BALASORE /141 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/26265/2024	AJU MALIK @ AJIT MALIK	SATYA NARAYAN MISHRA 4	SORO /666 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/26266/2024	INDRAMOHAN PRADHAN	JAYANTA KUMAR MAJHI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/26267/2024	KRUPASINDHU PARIDA	JAYANTA KUMAR MAJHI	NILGIRI /243 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/26269/2024	ASHOK BEHERA	SANJAY KUMAR PRADHAN	PURUSHOTTAMPUR /446 /2021	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/26273/2024	STATE OF ODISHA SABITA SAHOO VS	NITYANANDA MOHAPATRA VS	// CUTTACK VIGILANCE /7 /2024 ()	
410	D-ABLAPL/26274/2024	STATE OF ODISHA(VIG.) KHWAJA RIAJUDDIN VS	BHUBAN MOHAN BHUYAN VS	// JAGATPUR /425 /2024 ()	
411	D-ABLAPL/26280/2024	STATE OF ODISHA SRIMATI PUTA VS	SATYABRATA PANDA VS	// GHANTAPADA /86 /2024 ()	
412	D-ABLAPL/26281/2024	STATE OF ODISHA JAGATANANDA PADHI @ PADHEE VS	PRAVAT KUMAR PANDA VS	// KUMBHARAPARA /242 /2024 ()	
413	D-ABLAPL/26282/2024	STATE OF ODISHA MUNU @ BUNU @ MANORANJAN HARICHANDAN VS	KABIRAJ PRADHAN VS	// TANGI (KHURDA) /349 /2019 ()	
414	D-ABLAPL/26286/2024	STATE OF ODISHA KUSHA DAS VS	DEEPAK KU SAHOO VS	// KUDANAGARI /214 /2024 ()	
415	D-ABLAPL/26287/2024	STATE OF ODISHA DHARMENDRA MOHAPATRA VS	DEEPAK KU SAHOO VS	// MAHAKALPARA /184 /2024 ()	
416	D-ABLAPL/26288/2024	STATE OF ODISHA ANIRUDHA PATRA VS	BISWARANJAN DALAI VS	// JAGATSINGPUR /806 /2024 ()	
417	D-ABLAPL/26289/2024	STATE OF ODISHA HAPI PARIDA @ KALLIA VS	SAMBEET PATTANAYAK VS	// GOP /244 /2024 ()	
418	D-ABLAPL/26292/2024	STATE OF ODISHA BISWAJIT SAMANTARA VS	NISHIKANTA MISHRA VS	// / /0 ()	
419	D-ABLAPL/26295/2024	STATE OF ODISHA SURYANARAYAN PANDA @ RINKU VS	TRILOCHAN RATH VS	// KEONJHAR TOWN /422 /2024 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/26298/2024	SURYNARAYAN PANDA @ RINKU VS STATE OF ODISHA	TRILOCHAN RATH VS	KEONJHAR TOWN /418 /2024 () //	
421	D-ABLAPL/26301/2024	DILIP KUMAR MOHANTY VS STATE OF ODISHA	DEBENDRA KUMAR DHAR VS	ANANDAPUR /230 /2024 () //	
422	D-ABLAPL/26305/2024	SALIM KHAN @ GORA BABU VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	BENTKAR (42 MOUZA) UPD CUTTACK /264 /2024 () //	
423	D-ABLAPL/26306/2024	JYOTI RANJAN PATTANAIK VS STATE OF ODISHA	NIHAR RATH VS	DELANGA /312 /2024 () //	
424	D-ABLAPL/26307/2024	SANGRAM KESHARI MALLICK VS STATE OF ODISHA	ARABINDA TRIPATHY VS	JAGATSINGPUR /779 /2024 () //	
425	D-ABLAPL/26311/2024	LUCKY @ SAMEER JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /287 /2024 () //	
426	D-ABLAPL/26315/2024	BAJI KHAN @ ABDUL KAYUM KHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA MODEL /294 /2024 () //	
427	D-ABLAPL/26317/2024	AJAYA KUMAR BISWAL VS STATE OF ODISHA	NIROD KUMAR SAHU VS	BANSADA /210 /2024 () //	
428	D-ABLAPL/26319/2024	SANU NAHAK @ SANADA NAYAK VS STATE OF ODISHA	ANITA SAHOO VS	NAYAGARH SADAR /193 /2024 () //	
429	D-ABLAPL/26322/2024	JAGANNATHA DAS VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	TURUMUNGA /236 /2024 () //	
430	D-ABLAPL/26324/2024	SASHI @ SHASHIBHUSAN DHAL VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	RAJKANIKA /227 /2024 () //	
431	D-ABLAPL/26331/2024	RANJAN NAIK	SALAUDDIN KHAN	TUMUSINGA /212 /2024	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
432	D-ABLAPL/26333/2024	STATE OF ODISHA RAGHUNATH SAHU	PRASANNA KUMAR PANDA	BADAGODA P.S. /559 /2024	
		VS	VS	()	
433	D-ABLAPL/26334/2024	STATE OF ODISHA DINABANDHU NAYAK	SMRUTI RANJAN ROUT	JAGATSINGPUR /784 /2024	
		VS	VS	()	
434	D-ABLAPL/26335/2024	STATE OF ODISHA JITENDRA KHUNTIA	AMIT KUMAR NATH	BANTALA /267 /2024	
		VS	VS	()	
435	D-ABLAPL/26338/2024	STATE OF ODISHA RAJESH KHORA @ RAJU KHORA	MANORANJAN PADHY	JEYPORE SADAR /127 /2024	
		VS	VS	()	
436	D-ABLAPL/26340/2024	STATE OF ODISHA BUNTY NAG	MANORANJAN PADHY	PAPADAHANDI /76 /2019	
		VS	VS	()	
437	D-ABLAPL/26345/2024	STATE OF ODISHA KALU KHORA	MANORANJAN PADHY	PAPADAHANDI /76 /2019	
		VS	VS	()	
438	D-ABLAPL/26349/2024	STATE OF ODISHA S.K BASIR	MANORANJAN PADHY	PAPADAHANDI /76 /2019	
		VS	VS	()	
439	D-ABLAPL/26358/2024	STATE OF ODISHA SURESH MANDI	MANORANJAN PADHY	MACHHKUND /69 /2024	
		VS	VS	()	
440	D-ABLAPL/26361/2024	STATE OF ODISHA RAJ KUMAR BEHERA	MANORANJAN PADHY	PAPADAHANDI /76 /2019	
		VS	VS	()	
441	D-ABLAPL/26362/2024	STATE OF ODISHA DIPAK KHOSLA	TUKUNA KUMAR MISHRA	DAMANJODI /91 /2024	
		VS	VS	()	
442	D-ABLAPL/26363/2024	STATE OF ODISHA NITYANANDA SETHI	PRAVASH CHANDRA JENA	KAMARDA /113 /2024	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-ABLAPL/26364/2024	STATE OF ODISHA DEBENDRA BHOI VS	SATYABRATA MOHANTY VS	// CHANDANPUR /203 /2024 ()	
444	D-ABLAPL/26366/2024	STATE OF ODISHA JITENDRA KUMAR PATTANAIK @ JITEE PATTANAIK	DEEPAK PANDA	// PURI TOWN /320 /2024 ()	
445	D-ABLAPL/26367/2024	STATE OF ODISHA TARANUM NISHA BIBI VS	LAXMAN PRADHAN VS	// JAGATSINGPUR /804 /2024 ()	
446	D-ABLAPL/26368/2024	STATE OF ODISHA MITA BARAL @ MANJU BARAL VS	DEEPAK PANDA VS	// PURI TOWN /320 /2024 ()	
447	D-ABLAPL/26370/2024	STATE OF ODISHA SANTOSH KUMAR RATLAVAT @ RATLAVAT SANTOSH KUMAR	DEEPAK PANDA VS	// JANKIA P.S. /73 /2024 ()	
448	D-ABLAPL/26374/2024	STATE OF ODISHA MOTILAL JAYPURIA VS	KSHIROD KUMAR ROUT VS	// RAJGANGPUR /373 /2024 ()	
449	D-ABLAPL/26375/2024	STATE OF ODISHA KANAK SETHY VS	KSHIROD KUMAR ROUT VS	// NIHALPRASAD /138 /2024 ()	
450	D-ABLAPL/26377/2024	STATE OF ODISHA MICKY @ NILADRI BIHARI MOHANTY VS	PRAVAT KUMAR MUDULI VS	// UDALA /279 /2024 ()	
		STATE OF ODISHA		//	

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MISC CASES FILED on :30/08/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ITA/37792/2024 ITA/ /	BICHITRANANDA ROUT MP	BIJAY PANDA	29/2024
2	D-WPCRL/22730/2024 WPCRL/100/2024	HRUDANANDA SAMAL MP	GOURI KUMAR RATH	33/2024
3	D-CRLLP/26351/2024 CRLLP/ /	STATE OF ODISHA MP	SANGARM DAS	43/2024
4	D-CRP/37812/2024 CRP/ /	SANJAY KUMAR NAIK MP	AMIT PRASAD BOSE	68/2024
5	D-CRP/37829/2024 CRP/ /	SANJAY KUMAR NAIK MP	AMIT PRASAD BOSE	69/2024
6	D-WPC(OAC)/2162/2017 WPC(OAC)/2162/2017	SANKUNTALA MOHANTY MP		72/2024
7	D-TRPCRL/26232/2024 TRPCRL/ /	SUNIL KUMAR BAISAKH @ BAISAKHU MP	SOUMYA DEV RAY	73/2024
8	D-CRLMP/2407/2023 CRLMP/2407/2023	BIJAY KUMAR NANDA MP		199/2024
9	D-TRP(C)/4619/2024 TRP(C)/34/2024	SMRUTIREKHA SAHOO MP		271/2024
10	D-LAA/60/2019 LAA/60/2019	DIRECTOR,INTERIM TEST RANGE MP		303/2024
11	D-RVWPET/32540/2024 RVWPET/ /	MANAS RANJAN SAMAL MP	JAYDEEP PAL	304/2024
12	D-RVWPET/36727/2024 RVWPET/ /	SANTOSH KUMAR GUPTA MP	NIRANJAN SINGH (1)	305/2024
13	D-RVWPET/37862/2024 RVWPET/ /	BANAMALI JENA MP	JAGAJIBAN PRADHAN	306/2024
14	D-CMAPL/850/2023 CMAPL/850/2023	SANTOSH KUMAR SAHOO MP	ADV	365/2024
15	D-CMAPL/37735/2024 CMAPL/ /	HEMA DAS MP	ADV.	366/2024
16	D-CMAPL/37735/2024 CMAPL/ /	HEMA DAS MP	ADV.	367/2024
17	D-CMAPL/37755/2024 CMAPL/ /	D.M., ORIENTAL INSURANCE CO.LTD., BBSR MP	ADV.	368/2024
18	D-RPFAM/17293/2024 RPFAM/100/2024	SUJIT KUMAR SAHOO MP	MIHIR SEKHAR SAHOO	377/2024
19	D-RPFAM/18689/2024 RPFAM/113/2024	CHIRANJIV PARITOSH MP	SUDIPTO PANDA	378/2024
20	D-MATA/373/2023 MATA/373/2023	SAHASRANSHU PUROHIT @ SAHASTAN MP	ANJAN KUMAR BISWAL	397/2024
21	D-MATA/37699/2024 MATA/ /	HRUDAYARANJAN BEHERA MP	PRASANTA KUMAR SATAPATHY	398/2024
22	D-MATA/37699/2024 MATA/ /	HRUDAYARANJAN BEHERA MP	PRASANTA KUMAR SATAPATHY	399/2024
23	D-MATA/36409/2024 MATA/ /	MAMATA BEHERA MP	SAUMYA RANJAN PRADHAN	400/2024
24	D-MATA/37844/2024 MATA/ /	BISHNU CHARAN NAYAK MP	ABHILASH MISHRA	401/2024
25	D-MATA/37883/2024 MATA/ /	JULLY ROUT@JALLI RANI SWAIN MP	BIJAY KUMAR MOHANTY	402/2024
26	D-CONTC/13211/2024	DEBENDRA PRUSTY	M/S. BIKASH KUMAR PADHI	

	CONTC/2853/2024	MP		413/2024
27	D-CONTC/3436/2023	JAGADISH MALLICK		
	CONTC/3436/2023	MP		414/2024
28	D-CONTC/991/2019	MAHAMAYA PR.NAYAK	M/S.N.R.ROUT	
	CONTC/991/2019	MP		415/2024
29	D-FAO/637/2011	SUBALA CH.BEHERA	M/S. D.K.MOHAPATRA, A.SAHOO, S.SAMAL, N.NAYAK	
	FAO/637/2011	MP		764/2024
30	D-FAO/638/2011	SUSANTA KU.JENA	M/S. D.K.MOHAPATRA, A.SAHOO, N.NAYAK	
	FAO/638/2011	MP		765/2024
31	D-FAO/378/2019	BHAGYABAN BISWAL	SAMEER KUMAR DAS	
	FAO/378/2019	MP		766/2024
32	D-FAO/376/2023	BILASINI SAHU	SAMEER KUMAR DAS	
	FAO/376/2023	MP		767/2024
33	D-CRLREV/12013/2024	SONALI PANDA		
	CRLREV/186/2024	MP		767/2024
34	D-CRLREV/26239/2024	MANOJ KUMAR PATTNAIK	PUSPAMITRA MOHAPATRA	
	CRLREV/ /	MP		768/2024
35	D-FAO/846/2018	RAJENDRA KUMAR PRADHAN	BIKASH MISHRA	
	FAO/846/2018	MP		768/2024
36	D-CRLREV/26245/2024	SUKADEV @ SIPUN BEHERA	SOMANATH NANDA	
	CRLREV/ /	MP		769/2024
37	D-FAO/860/2018	RANJIT KU.SWAIN	M/S.R.P.DALAI	
	FAO/860/2018	MP		769/2024
38	D-FAO/860/2018	RANJIT KU.SWAIN	M/S.R.P.DALAI	
	FAO/860/2018	MP		770/2024
39	D-CRLREV/26321/2024	KARTIKEYA PARIDA	GOURI KUMAR RATH	
	CRLREV/ /	MP		770/2024
40	D-FAO/860/2018	RANJIT KU.SWAIN	M/S.R.P.DALAI	
	FAO/860/2018	MP		771/2024
41	D-CRLREV/26320/2024	SAROJ KUMAR KAR @ PAPU	PULAKESH MOHANTY	
	CRLREV/ /	MP		771/2024
42	D-FAO/31471/2024	D.M., M/S NATIONAL INSURANCE CO.LTD	PRAKASH KUMAR MOHANTY	
	FAO/344/2024	MP		772/2024
43	D-FAO/37882/2024	ARTATRANA SUKLA	RAMA PRASAD DALAI	
	FAO/ /	MP		773/2024
44	D-RSA/372/2023	RAGHU SARKAR	GOPINATH MISHRA	
	RSA/372/2023	MP		1016/2024
45	D-RSA/56/2022	SRIDHAR ROUT	GOPINATH MISHRA	
	RSA/56/2022	MP		1017/2024
46	D-RSA/4389/2024	MANAMOHAN BALIARSINGH	TANMAY MISHRA	
	RSA/57/2024	MP		1018/2024
47	D-RSA/35994/2024	PRESIDENT, SANJAYA MEMORIAL INSTITUTE OF ENGINEERING AND TECHNOLOGY	UJAYANTH MOHANTY	
	RSA/306/2024	MP		1019/2024
48	D-RSA/37853/2024	PINDI JAGADISH	SUSANTA KUMAR BARAL	
	RSA/ /	MP		1020/2024
49	D-RSA/37853/2024	PINDI JAGADISH	SUSANTA KUMAR BARAL	
	RSA/ /	MP		1021/2024
50	D-CMP/37738/2024	CHANDAN FULANTAN	BASUDEV PUJARI	
	CMP/ /	MP		1040/2024
51	D-CMP/625/2023	Y.ISSWARIAMMA	SWARUP KUMAR PATNAIK	
	CMP/625/2023	MP		1041/2024
52	D-CMP/625/2023	Y.ISSWARIAMMA	SWARUP KUMAR PATNAIK	
	CMP/625/2023	MP		1042/2024
53	D-CMP/33624/2024	SATYABHAMA SAHOO	RANJAN KUMAR NAYAK	
	CMP/ /	MP		1043/2024
54	D-CMP/37827/2024	SHREE SHREE BABA KAPILESWAR DEV, PRABHAKANANDA BHUYAN		
	CMP/ /	MP		1044/2024
55	D-CMP/37828/2024	GOURI DWIBEDY	S.S.DEO	
	CMP/ /	MP		1045/2024
56	D-CMP/37830/2024	MANU JANI	DWARIKA PRASAD MOHANTY	
	CMP/ /	MP		1046/2024
57	D-CMP/37876/2024	SANJAY PRADHAN	PRAVASH CHANDRA JENA	
	CMP/ /	MP		1047/2024

58	D-BLAPL/26194/2024 BLAPL/8851/2024	BASANTA KALAS MP	JYOTIRMAYA SAHOO	1122/2024
59	D-BLAPL/26195/2024 BLAPL/ /	BISWAJIT KALAS @ BISWOJIT KALAS MP	JYOTIRMAYA SAHOO	1123/2024
60	D-BLAPL/23116/2024 BLAPL/7881/2024	BISWANATH JENA@BISU MP		1124/2024
61	D-BLAPL/20750/2024 BLAPL/7098/2024	RANJU JYOTI MP	AMULYA RATNA PANDA	1125/2024
62	D-BLAPL/20528/2024 BLAPL/7102/2024	PABITRA PRADHAN MP	SUJATA JENA, OM PRAKASH SAHU	1126/2024
63	D-BLAPL/19274/2024 BLAPL/6599/2024	BIBEK BARIK @ SANAM MP	DEBABRATA DASH	1127/2024
64	D-BLAPL/23609/2024 BLAPL/7932/2024	ARJUNA KAR MP	BHARAT JALLI	1128/2024
65	D-BLAPL/21749/2024 BLAPL/7458/2024	SK.SONU @ SK. ALLAUDDIN MP		1129/2024
66	D-BLAPL/19171/2024 BLAPL/6602/2024	AJAYA BIRA MP	BISWAJIT RANJAN TRIPATHY	1130/2024
67	D-ABLAPL/7955/2022 ABLAPL/7955/2022	ASUTOSH SASAMAL MP		1750/2024
68	D-ABLAPL/13110/2021 ABLAPL/13110/2021	BIBHUTI BHUSAN PATRA MP	SATYABRATA SENAPATI	1751/2024
69	D-ABLAPL/20453/2024 ABLAPL/7242/2024	KARUNAKARA BEHERA MP		1752/2024
70	D-ABLAPL/6361/2024 ABLAPL/2353/2024	NIAMAT ALI KHAN MP		1753/2024
71	D-ABLAPL/19951/2024 ABLAPL/7192/2024	PRABHABATI RATH MP		1754/2024
72	D-ABLAPL/23940/2024 ABLAPL/8747/2024	KRUSHNA CHANDRA PARIDA @ KALU MP		1755/2024
73	D-ABLAPL/19451/2024 ABLAPL/6972/2024	AKBAR SAHA MP		1756/2024
74	D-ABLAPL/20924/2024 ABLAPL/7520/2024	HARIHAR SETHI MP	JAYAKRISHNA MOHAPATRA	1757/2024
75	D-ABLAPL/12900/2023 ABLAPL/12900/2023	NRUSINGH CHARAN SAHOO MP		1758/2024
76	D-ABLAPL/19748/2024 ABLAPL/7170/2024	SARAT KAMPA MP		1759/2024
77	D-ABLAPL/12837/2024 ABLAPL/4858/2024	JITENDRA PRASAD SINGH MP		1760/2024
78	D-ABLAPL/15412/2023 ABLAPL/15412/2023	RAJESH KUMAR JENA MP		1761/2024
79	D-ABLAPL/22670/2024 ABLAPL/8442/2024	RASHMI RANJAN SWAIN MP		1762/2024
80	D-ABLAPL/11562/2023 ABLAPL/11562/2023	SUMI @ SANU MALLIK MP	SATYABRATA DASH	1763/2024
81	D-MACA/96/2006 MACA/96/2006	PRAVAT CH.MOHANTY MP	M/S.K.C.NAYAK, H.K.SARANGI	2008/2024
82	D-MACA/96/2006 MACA/96/2006	PRAVAT CH.MOHANTY MP	M/S.K.C.NAYAK, H.K.SARANGI	2009/2024
83	D-MACA/35663/2024 MACA/ /	D.M., ORIENTAL INSURANCE CO.LTD., BANGALORE MP	PARASRITA KUMAR MAHALI	2010/2024
84	D-MACA/37705/2024 MACA/ /	G.PRABHAVATI @ PRAVATI MP	BIRANCHI NARAYAN RATH	2011/2024
85	D-MACA/37705/2024 MACA/ /	G.PRABHAVATI @ PRAVATI MP	BIRANCHI NARAYAN RATH	2012/2024
86	D-MACA/37781/2024 MACA/ /	D.M., ORIENTAL INSURANCE COMPANY LTD. BANGALORE MP	ADARSH KUMAR	2013/2024
87	D-CRLA/1020/2022 CRLA/1020/2022	UDIT SINGH MP	SOURA CHANDRA MOHAPATRA	2176/2024
88	D-CRLA/21510/2024 CRLA/ /	BIJU @ ABHISHEK TANTY MP	SURENDRA MOHANTY	2177/2024
89	D-CRLA/21510/2024	BIJU @ ABHISHEK TANTY	SURENDRA MOHANTY	

	CRLA/ /	MP		2178/2024
90	D-CRLA/21510/2024	BIJU @ ABHISHEK TANTY	SURENDRA MOHANTY	
	CRLA/ /	MP		2179/2024
91	D-CRLA/26250/2024	PRADYUMNA ROUSTRAY	ANUGRAHA NARAYAN SAMANTRAY	
	CRLA/ /	MP		2180/2024
92	D-CRLA/26250/2024	PRADYUMNA ROUSTRAY	ANUGRAHA NARAYAN SAMANTRAY	
	CRLA/ /	MP		2181/2024
93	D-CRLA/26256/2024	HEMANTA SEKHAR BARIK	DIPTIREKHA NANDA	
	CRLA/ /	MP		2182/2024
94	D-CRLA/26256/2024	HEMANTA SEKHAR BARIK	DIPTIREKHA NANDA	
	CRLA/ /	MP		2183/2024
95	D-CRLA/25102/2024	AKSHAYA PRADHAN	PRAJIT KUMAR PRADHAN	
	CRLA/845/2024	MP		2184/2024
96	D-CRLA/10634/2024	PURNA CHANDRA BEHERA	JNYANANANDA PANDA	
	CRLA/357/2024	MP		2185/2024
97	D-CRLA/26276/2024	ALOK PRAKASH ROUT	BIBUDHENDRA KUMAR RATH	
	CRLA/ /	MP		2186/2024
98	D-CRLA/857/2023	BANA@BRAHMAND@BRAHMANAND BAN	JNYANANANDA PANDA	
	CRLA/857/2023	MP		2187/2024
99	D-CRLA/26294/2024	JAGA @ JAGABANDHU SAHOO	ASHOK KUMAR JENA	
	CRLA/ /	MP		2189/2024
100	D-CRLA/26294/2024	JAGA @ JAGABANDHU SAHOO	ASHOK KUMAR JENA	
	CRLA/ /	MP		2190/2024
101	D-CRLA/284/2022	KUNA JHODIA	BISWAJIT RANJAN TRIPATHY	
	CRLA/284/2022	MP		2191/2024
102	D-CRLA/26327/2024	SOHEL MOLLA	JUGALA KISHORE PANDA	
	CRLA/ /	MP		2192/2024
103	D-CRLA/26327/2024	SOHEL MOLLA	JUGALA KISHORE PANDA	
	CRLA/ /	MP		2193/2024
104	D-CRLA/229/2015	CHAITAN JHADIA	M/S.S.K.BHANJADEO, M/S. BISWAJIT NAYAK,B.R.SAHU,S.SAMAL	
	CRLA/229/2015	MP		2194/2024
105	D-CRLMC/26228/2024	MRUTUNJAY RAY	BHAGABAN MOHANTY	
	CRLMC/ /	MP		2351/2024
106	D-CRLMC/26005/2024	AMAR KANTA PADHY	DEEPALI MAHAPATRA	
	CRLMC/ /	MP		2352/2024
107	D-CRLMC/26270/2024	HARI MALLIK	ASHOK KUMAR BEHERA	
	CRLMC/ /	MP		2354/2024
108	D-CRLMC/26283/2024	SUKADAS @ SUKDas NAIK	BHABANI SHANKAR DASPARIDA	
	CRLMC/ /	MP		2355/2024
109	D-CRLMC/26314/2024	SANTOSH KUMAR PANDI @ KUNA	TAPAS KUMAR ACHARYA	
	CRLMC/ /	MP		2356/2024
110	D-CRLMC/26316/2024	SURESH KUMAR BISWAL	BISWAJIT MOHANTY	
	CRLMC/ /	MP		2357/2024
111	D-CRLMC/26329/2024	SABITRI ADHIKARI	MANICHARAN BARIK	
	CRLMC/ /	MP		2358/2024
112	D-CRLMC/26342/2024	BIPIN BIHARI DAS	BIBHU PRASAD MOHANTY	
	CRLMC/ /	MP		2359/2024
113	D-CRLMC/26341/2024	SAKTI PRASAD MUDULI	ASHOK DAS	
	CRLMC/ /	MP		2360/2024
114	D-CRLMC/26369/2024	SUBASH CHANDRA NAYAK	TAPAN KUMAR MANDAL	
	CRLMC/ /	MP		2361/2024
115	D-CRLMC/26372/2024	UGRASEN JENA	LINGARAJ SARANGI	
	CRLMC/ /	MP		2362/2024
116	D-CRLMC/26376/2024	SUDAM POLAI	DEEPAK RANJAN PARIDA	
	CRLMC/ /	MP		2363/2024
117	D-CRLMC/26379/2024	DHANAJAYA ROUT	ASHOK KUMAR SAHOO	
	CRLMC/ /	MP		2364/2024
118	D-CRLMC/26380/2024	CHANDRASEKHAR DAS	SANDEEP RAJ PANDA	
	CRLMC/ /	MP		2365/2024
119	D-CRLMC/26383/2024	SAROJ KUMAR DASH	BASUDEV PUJARI	
	CRLMC/ /	MP		2366/2024
120	D-CRLMC/26355/2024	BISWAJIT LIMA	JYOTI RANJAN DEO	
	CRLMC/ /	MP		2367/2024

121	D-WA/37646/2024 WA/ /	STATE OF ODISHA MP	M.K.BALABANTARAY, A.G.A.	6362/2024
122	D-WA/37646/2024 WA/ /	STATE OF ODISHA MP	M.K.BALABANTARAY, A.G.A.	6363/2024
123	D-WA/37634/2024 WA/ /	STATE OF ODISHA MP	A.G.A	6364/2024
124	D-WA/37634/2024 WA/ /	STATE OF ODISHA MP	A.G.A	6365/2024
125	D-WA/37634/2024 WA/ /	STATE OF ODISHA MP	A.G.A	6366/2024
126	D-WA/37646/2024 WA/ /	STATE OF ODISHA MP	M.K.BALABANTARAY, A.G.A.	6367/2024
127	D-WA/37636/2024 WA/ /	STATE OF ODISHA MP	M.K.BALABANTARAY,A.G.A	6368/2024
128	D-WA/37636/2024 WA/ /	STATE OF ODISHA MP	M.K.BALABANTARAY,A.G.A	6369/2024
129	D-WA/37636/2024 WA/ /	STATE OF ODISHA MP	M.K.BALABANTARAY,A.G.A	6370/2024
130	D-WA/37716/2024 WA/ /	HARIBANDHU PADHAN MP	SAIBRATA RATH	6371/2024
131	D-WA/37723/2024 WA/ /	JAYANTI SETH MP	ABINASH ROURAY	6372/2024
132	D-WA/37638/2024 WA/ /	SARADA JAIN MP	SANJIV JOSHI	6373/2024
133	D-WA/37638/2024 WA/ /	SARADA JAIN MP	SANJIV JOSHI	6374/2024
134	D-WA/37653/2024 WA/ /	STATE OF ODISHA MP	A.G.A.	6375/2024
135	D-WA/37653/2024 WA/ /	STATE OF ODISHA MP	A.G.A.	6376/2024
136	D-WA/37653/2024 WA/ /	STATE OF ODISHA MP	A.G.A.	6377/2024
137	D-WA/37656/2024 WA/ /	STATE OF ODISHA MP	A.G.A.	6378/2024
138	D-WA/37656/2024 WA/ /	STATE OF ODISHA MP	A.G.A.	6379/2024
139	D-WA/37656/2024 WA/ /	STATE OF ODISHA MP	A.G.A.	6380/2024
140	D-WA/37673/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	6381/2024
141	D-WA/37673/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	6382/2024
142	D-WA/37673/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	6383/2024
143	D-WA/37872/2024 WA/ /	RABINDRANATH BEHERA MP	AVIJIT PATNAIK	6384/2024
144	D-WA/37895/2024 WA/ /	NASIMA KHATOON MP	ADV.	6385/2024
145	D-WP(C)/37644/2024 WP(C)/ /	MADHAB CHANDRA SAHOO MP	TRILOCHAN PANIGRAHI	11604/2024
146	D-WP(C)/37648/2024 WP(C)/ /	SWARNAMANJARI SAHOO MP	SIDHARTHA SWAIN	11605/2024
147	D-WP(C)/37658/2024 WP(C)/ /	MAYADHAR NAIK MP	ANIL KUMAR DAS	11606/2024
148	D-WP(C)/37660/2024 WP(C)/ /	PANKAJ KUMAR SINGH MP	NIRA SUNDAR PANDA	11607/2024
149	D-WP(C)/32724/2022 WP(C)/32724/2022	ANIMA SAMANTARAY MP	JYOTI PATNAIK	11608/2024
150	D-WP(C)/25362/2024 WP(C)/14859/2024	PRITIBALLAVA SAHOO MP	PURNA CHANDRA MOHARANA	11609/2024
151	D-WP(C)/25368/2024 WP(C)/14857/2024	SHYAMSUNDAR SAHOO MP	PURNA CHANDRA MOHARANA	11610/2024
152	D-WP(C)/37672/2024	SANJAYA PATTNAIK	DEEPAK KUMAR PANI	

	WP(C)/ /	MP		11611/2024
153	D-WP(C)/34013/2024 WP(C)/19370/2024	RANJU MISHRA MP	SHASHI BHUSAN JENA	11612/2024
154	D-WP(C)/40443/2023 WP(C)/40443/2023	PRAMOD PRADHAN MP		11613/2024
155	D-WP(C)/37682/2024 WP(C)/ /	NAURITA SAMAL MP	PRASANNA KUMAR SAMANTARA	11614/2024
156	D-WP(C)/27624/2024 WP(C)/16288/2024	RECHARGEKIT FINTECH PVT. LTD., BBSROM SWARUP MP		11615/2024
157	D-WP(C)/25407/2024 WP(C)/14445/2024	M/S. HOTEL GARMA GARAM, BARIPADA MP	SOMANATH MISHRA	11616/2024
158	D-WP(C)/37687/2024 WP(C)/ /	GYANA RANJAN NAYAK MP	SUBHRANSU BHUSAN MOHANTY	11617/2024
159	D-WP(C)/37688/2024 WP(C)/ /	SARAT CHANDRA SAHOO MP	SUBHRANSU BHUSAN MOHANTY	11618/2024
160	D-WP(C)/37701/2024 WP(C)/ /	KAMBALA RAO @ K.UMAPATI RAO MP	BHABANI PRASAD MOHANTY	11619/2024
161	D-WP(C)/29964/2023 WP(C)/29964/2023	HIRANYA KUMAR SAMAL MP	RAJIB RATH	11620/2024
162	D-WP(C)/37708/2024 WP(C)/ /	MANOJ KUMAR SWAIN MP	BHAGABAN BEHERA	11621/2024
163	D-WP(C)/37711/2024 WP(C)/ /	IFTEKHAR AHMAD MP	SAIBRATA RATH	11622/2024
164	D-WP(C)/17485/2019 WP(C)/17485/2019	JAGANNATH SAHOO MP		11623/2024
165	D-WP(C)/37717/2024 WP(C)/ /	ABANI KANTA PATTANAYAK MP	SAROJA KANTA SAMAL	11624/2024
166	D-WP(C)/37719/2024 WP(C)/ /	BASANTI SAHOO MP	ASHOK KUMAR SARANGI	11625/2024
167	D-WP(C)/37721/2024 WP(C)/ /	ASHRAF KHAN MP	ARUN KUMAR PATRA	11626/2024
168	D-WP(C)/17510/2024 WP(C)/9782/2024	DHRUBA CHARAN SAHOO MP		11627/2024
169	D-WP(C)/37729/2024 WP(C)/21593/2024	POTNUR RAMA CHANDRA PRUSTY MP	TEJASMITA MOHAPATRA	11628/2024
170	D-WP(C)/37731/2024 WP(C)/ /	MADAN MOHAN DASH MP	BASUMATI PRADHAN	11629/2024
171	D-WP(C)/37730/2024 WP(C)/ /	GOBINDA MARNDI MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA	11630/2024
172	D-WP(C)/37732/2024 WP(C)/ /	SNEHALATA KANUNGO @ PATTNAIK MP	GOPINATH MISHRA	11631/2024
173	D-WP(C)/37734/2024 WP(C)/ /	PURNA CHANDRA SAMARTHA MP	GOPINATH MISHRA	11632/2024
174	D-WP(C)/37741/2024 WP(C)/ /	DILLIP KUMAR SWAIN MP	DEBENDRA PRADHAN	11633/2024
175	D-WP(C)/37743/2024 WP(C)/21598/2024	MALAYA KUMAR BISOYI MP	ASHOK KUMAR DAS	11634/2024
176	D-WP(C)/37745/2024 WP(C)/ /	SURESH SAHU MP	BAIDHAR SAHOO	11636/2024
177	D-WP(C)/37758/2024 WP(C)/ /	ARNADATA FOODS PVT, LTD MP	FALGUNI RAJGURU MOHAPATRA	11637/2024
178	D-WP(C)/37759/2024 WP(C)/ /	BIGHNARAJ KAR MP	BANSHIDHAR SATAPATHY	11638/2024
179	D-WP(C)/37760/2024 WP(C)/ /	SATYANARYAN SARANGI MP	BANSHIDHAR SATAPATHY	11639/2024
180	D-WP(C)/37762/2024 WP(C)/ /	SABITRI INSTITUTE OF PHARMACY MP	PARSURAM DAS	11640/2024
181	D-WP(C)/37764/2024 WP(C)/ /	AJAY KUMAR CHAND MP	BANSHIDHAR SATAPATHY	11641/2024
182	D-WP(C)/37766/2024 WP(C)/ /	SASMITA MOHANTY MP	BANSHIDHAR SATAPATHY	11642/2024
183	D-WP(C)/37768/2024 WP(C)/ /	BRUSAKETU SAMANTRAY MP	BANSHIDHAR SATAPATHY	11643/2024

184	D-WP(C)/37773/2024 WP(C)/ /	ARCHANA DHAR MAHAPATRA MP	RAMAKANTA SAHOO	11644/2024
185	D-WP(C)/37774/2024 WP(C)/ /	SAGARIKA MISHRA MP	RAMAKANTA PANDA	11645/2024
186	D-WP(C)/35806/2024 WP(C)/20437/2024	DIPTIMAYA DAS MP		11646/2024
187	D-WP(C)/37779/2024 WP(C)/ /	MAHENDRA KUMAR PATI MP	BIDYADHAR PRADHAN	11647/2024
188	D-WP(C)/37780/2024 WP(C)/ /	BALABHADRA ITC, BALASORE MP	ARUPANANDA GOSWAMY	11648/2024
189	D-WP(C)/37455/2024 WP(C)/ /	BIJAY KUMAR MISHRA MP	MATRUGUPTA MISHRA	11649/2024
190	D-WP(C)/37794/2024 WP(C)/ /	BHIKARI MOHAPATRA MP	AMIT PRASAD BOSE	11650/2024
191	D-WP(C)/37796/2024 WP(C)/ /	LILADITYA DEB MP	HIMANSHU SEKHAR MISHRA	11651/2024
192	D-WP(C)/37797/2024 WP(C)/ /	DURYODHAN JENA MP	AMIT PRASAD BOSE	11652/2024
193	D-WP(C)/7567/2021 WP(C)/7567/2021	JYOTSNARANI HOTA@ NANDA MP	SANTOSH KUMAR DASH	11653/2024
194	D-WP(C)/37801/2024 WP(C)/ /	MAMATA BEEK MP	SUDARSAN BEHERA	11654/2024
195	D-WP(C)/37802/2024 WP(C)/ /	MITA SAHOO MP	NRUSINGH CH. ROUT	11655/2024
196	D-WP(C)/38612/2023 WP(C)/38612/2023	MAA BHABANI MEDICINE STORE, BBSR MP	MIHIR SAHOO	11656/2024
197	D-WP(C)/37808/2024 WP(C)/ /	BANAMALI MOHANTY MP	BIBHU PRASAD DAS	11657/2024
198	D-WP(C)/37813/2024 WP(C)/ /	GANESWAR CHOUDHURY MP	ARUN KUMAR ACHARYA	11658/2024
199	D-WP(C)/37821/2024 WP(C)/ /	SUBHAM KUMAR DORA MP	DIGAMBARA MISHRA	11659/2024
200	D-WP(C)/37825/2024 WP(C)/ /	BIKASH KUMAR PARIDA MP	LINGARAJ SARANGI	11660/2024
201	D-WP(C)/37836/2024 WP(C)/ /	P.P. RICE MILLS, BHDRAK MP	ANJAN KUMAR BISWAL	11661/2024
202	D-WP(C)/37842/2024 WP(C)/ /	SK AYUB @ SK AYUBHUSSAIN MP	NIRANJAN SINGH (1)	11662/2024
203	D-WP(C)/37861/2024 WP(C)/ /	SANTOSH KUMAR PATRA MP	SHASHI BHUSAN JENA	11663/2024
204	D-WP(C)/37865/2024 WP(C)/ /	PRAMOD KUMAR DAS MP	SASIBHUSAN JENA	11664/2024
205	D-WP(C)/37866/2024 WP(C)/ /	URMILA BEHERA MP	SUBHASREE MOHANTY	11665/2024
206	D-WP(C)/37869/2024 WP(C)/ /	LAXMINARAYAN MOHAPATRA MP	TUNA SAHU	11666/2024
207	D-WP(C)/37868/2024 WP(C)/ /	HEMANT MOHANTY MP	SHASHI BHUSAN JENA	11667/2024
208	D-WP(C)/37870/2024 WP(C)/ /	LINGARAJ PRADHAN MP	SHASHI BHUSAN JENA	11668/2024
209	D-WP(C)/37871/2024 WP(C)/ /	SANTOSH KUMAR SAHU MP	SHASHI BHUSAN JENA	11669/2024
210	D-WP(C)/37873/2024 WP(C)/ /	BISWASA KESHARI NANDA MP	SANDEEP RATH	11670/2024
211	D-WP(C)/37877/2024 WP(C)/ /	N.MADHUSUDAN DORA MP	SHASHI BHUSAN JENA	11671/2024
212	D-WP(C)/37874/2024 WP(C)/ /	BALAJI MAHAKUD MP	SHASHI BHUSAN JENA	11672/2024
213	D-WP(C)/37059/2024 WP(C)/21560/2024	GAJAPATI BHOI MP	BAIDHAR SAHOO	11673/2024
214	D-WP(C)/37881/2024 WP(C)/ /	TARINI CHARAN PATTNAIK MP	SHASHI BHUSAN JENA	11674/2024
215	D-WP(C)/37884/2024	TOFAN SWAIN	SHASHI BHUSAN JENA	

	WP(C)/ /	MP		11675/2024
216	D-WP(C)/37888/2024	D.ISWAR RAO	SHASHI BHUSAN JENA	
	WP(C)/ /	MP		11676/2024
217	D-WP(C)/37891/2024	ANIL KUMAR MISHRA	ASHOK KUMAR SWAIN	
	WP(C)/ /	MP		11677/2024
218	D-WP(C)/37713/2024	M/S. RASMI RANJAN SAHOO	KSHIROD KUMAR SAHOO	
	WP(C)/ /	MP		11678/2024
219	D-WP(C)/37898/2024	BANALATA DASH	SAYANTAN PANDA	
	WP(C)/ /	MP		11679/2024
220	D-WP(C)/37851/2024	SUJAY BISWAS	RAJESH RANJAN SAHOO	
	WP(C)/ /	MP		11680/2024